are ruling out the debate. ...*(Interruptions)*... Just a moment. All the Leaders had accepted this. ...*(Interruptions)*... Why did you agree to that? You should have refused there itself. ...*(Interruptions)*...

STATEMENT BY MINISTER

Bomb blasts in Hyderabad on 21st February, 2013

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): Sir, on 21.02.2013, twin blasts took place in a busy locality of Dilsukhnagar area of Hyderabad city at a local bus stop and a canteen, which were about 150 metres from each other at 6.58 p.m. and 7.01 p.m. respectively. ...*(Interruptions)*...

Preliminary investigations reveal that the IEDs (Improvised Explosive Devices) were placed on bicycles causing explosions at both the places. ...*(Interruptions)*...

श्री एम. वेंकैया नायडु (कर्नाटक): सर, इसका कोई मतलब नहीं है। ...**(व्यवधान)**...

श्रीमती माया सिंह (मध्य प्रदेश): सर, पहले सदस्यों को बोलने का मौका दिया जाए। ...**(व्यवधान)**...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*...

SHRI SUSHIL KUMAR SHINDE: A total of 16 persons died and 117 were injured out of which four, are critically injured. ...*(Interruptions)*... The State Government immediately deployed emergency medical response team alongwith 25 ambulances to take the injured to hospital. ...*(Interruptions)*...

श्री एम. वेंकैया नायडु: सर, पहले इस पर सदस्यों की बातों को गंभीरता से सुनना चाहिए। ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वी (उत्तर प्रदेश): सर, पहले सदस्यों की बात को सुना जाए, उसके बाद जवाब दिया जाए। ...**(व्यवधान)**...

श्री सभापति: आप भी बहस कीजिए, कौन कह रहा है कि मत कीजिए। ...**(व्यवधान)**...

SHRI SUSHILKUMAR SHINDE: The State Police and a team of NIA from the NIA Branch office at Hyderabad immediately reached the place of occurrence and cordoned off the area and collected the evidence. ...*(Interruptions)*... State forensic teams were also pressed into service to collect the evidence from the crime scene. ...*(Interruptions)*...

श्री एम. वेंकैया नायडु: सर, इस पर हाउस का सेंस लेना चाहिए। ...(**व्यवधान**)... ऐसे नहीं चलता है। ...(**व्यवधान**)...

श्री प्रकाश जावडेकर (महाराष्ट्र): सर, सर ...(**व्यवधान**)...

श्री मुख़्तार अब्बास नक़वी: सर, इतना सीरियस मामला है ...(**व्यवधान**)... यह आतंकवाद के प्रति कितनी सीरियस है, यह इससे पता चलता है। ...(**व्यवधान**)...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*... Please, please. ...*(Interruptions)*...

SHRI SUSHIL KUMAR SHINDE: A team of NIA led by IG and Post Blast Investigative Team (PBIT) of NSG were sent to Hyderabad from Delhi at 9.30 p.m. by a special plane and it reached Hyderabad by 11.30 p.m. ...*(Interruptions)*...

MR. CHAIRMAN: He is making a Statement. Please sit down. ...*(Interruptions)*...

SHRI SUSHIL KUMAR SHINDE: Two cases have been registered vide CR No. 146/2013 of Saroor Nagar, Police Station, Cyberabad and CR No. 56/2013 of Malkpet Police Station, Hyderabad City. The NIA will investigate the case in conjunction with Andhra Pradesh Police. ...*(Interruptions)*...

MR. CHAIRMAN: The Minister is making a Statement. ...*(Interruptions)*...

श्रीमती माया सिंह: पहले सांसदों को अपनी बात कहने का मौका मिलना चाहिए। ...(**व्यवधान**)...

SHRI SUSHIL KUMAR SHINDE: Today, early morning, I along with the Home Secretary and DG, NIA, went to Hyderabad and reviewed the situation with the Governor, the Chief Minister, the Chief Secretary, the DGP, the Commissioner of Police and other senior officers. ...*(Interruptions)*... I visited the scene of occurrence and thereafter I visited the injured persons in the hospital. ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: Sir, the Home Minister is not serious. ...*(Interruptions)*...

SHRI SUSHILKUMAR SHINDE: The hon. Prime Minister of India has announced an ex gratia of Rs.2 lakhs for the family of the deceased and Rs.50,000/ - for the injured. ...*(Interruptions)*...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*...

SHRI SUSHIL KUMAR SHINDE: The State Government has also announced an *ex gratia* of Rs.6 lakhs for the family of the deceased and Rs.50,000/- to Rs. 1 lakh for the injured, besides bearing all the expenses for the treatment of the injured. The situation is under control. ...*(Interruptions)*... I extend my heart-felt condolences for the bereaved families who lost their near and dear ones in the blasts. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: They never bother to respect the Opposition. ...*(Interruptions)*...

SHRI SUSHIL KUMAR SHINDE: The Government is committed to combat such cowardly terror attack and it shall make all possible efforts to apprehend the perpetrators and masterminds behind the blasts and ensure that they are punished as per the law.

...*(Interruptions)*...

MR. CHAIRMAN: I have a list of names here; Shri Jagat Prakash Nadda.

SHRI JAGAT PRAKASH NADDA (Himachal Pradesh): Sir, on my behalf, Venkaiah Naiduji will speak on the subject.

MR. CHAIRMAN: Good. Venkaiahji, please speak.

SHRI M. VENKAIAH NAIDU: Sir, I want to put it on record that we are totally disappointed at the way in which the entire debate is being conducted, for the simple reason that we are a Council of States. We are here to discuss the important issues concerning States also. I am not attributing it to the failure of any State Government; I am not here to do politics also, because a terrorist act cannot be contained by the State alone. I am aware of the basic fundamental facts. But, at the same time, it is the duty of both, the Government and the Opposition to discuss this issue in a serious manner. But, unfortunately, the Government have taken it in a very casual manner. If the Home Minister wanted to go to Hyderabad, he would have gone yesterday night and he would have come back by morning. He should have taken the Parliament into confidence. Is it the way to treat the Parliament when the Parliament is in Session? The Home Minister must come to the House, be available to the House, hear the Members concerned and then he would have responded. This is not the way. If they want to take it in a casual manner, let them take it that way.

SHRI SUSHIL KUMAR SHINDE: I left at 4.00 a.m. in the morning. The whole night, I was watching; I have not slept. I respect the House. At least, you should appreciate that I left at 4 o'clock, in the morning. I was there on the spot at 7 o'clock.

SHRI M. VENKAIAH NAIDU: Sir, you have not done any favour to us. You have to do your basic duty. ...*(Interruptions)*... Please hear me. The incident happened at six minutes past 7 o'clock in the evening.

The Home Minister should have gone at 8 o'clock and would have come back in the morning and be available in the Parliament to discuss this issue. That shows the seriousness.

Sir, what happened in Hyderabad yesterday? It is not an isolated incident. It is part of a larger conspiracy to destabilize our nation. It is the handiwork of our neighbour who has been abetting, funding, dreaming and encouraging terror all the time. But, unfortunately, the country, as a whole, and the Parliament, as a whole, are not able to understand the gravity of the situation. Sir, I would like to bring to your notice certain issues. The Home Minister himself made a statement yesterday that the Government of India has passed on information to the States about the impending attack or the likelihood of some disturbances taking place in certain areas, including Hyderabad; Hyderabad, Bangalore, Coimbatore, and also parts of Maharashtra, were mentioned. That information has been given to the Government of Andhra Pradesh two days before. This was said by the Home Minister himself yesterday, which has been telecast by all the television channels, and today morning, for reasons best known to him, he said that there is no specific input. I am not able to understand it with my little experience in the public life. What do you mean by 'specific'? Will the people give you door number or street number and say that in a particular street, in a particular town, it is going to happen, and like that? Nobody is going to give you such information. It will be the information that is made available to them by National Investigating Agency and the Central Intelligence Agencies. This is one thing.

Then, it is all in the public domain that terrorist organizations and their mastermind in Pakistan, Hafeez Syed and others, held a meeting and have issued a challenge to Indian Government and Indian people saying that they will take revenge for the hanging of Afzal Guru and Kasab, the two dreaded terrorists who have been hanged for the crime against the nation. They said that they would take revenge. That is there in public domain.

Thirdly, Sir, I have a document with me, which was released by Delhi Police officially on 26th October, 2012. It is an official document. Sir, I can sign it and hand it over to you also. It has been already released to the Press; I don't think that even the Home Minister will dispute this. It is a public document which is available on the Website. In the public document it has been said, Sir, that some of these people who are the terrorists have conduced a recci in Hyderabad, and also in Dilsukhnagar, in the same area. This fact has been made known to the Indian public by the Delhi Police on 26th October, 2012. This is the statement which has been made by Delhi Police which is working under the aegis of the hon. Home Minister. So, you have the Delhi Police giving you the information that a recci was conducted in Hyderabad and in Dilsukhnagar. Secondly, you have an open statement, a challenge thrown to the Indian society and the people, by the organizations like Lashkar-e-Taiba and their leaders, that they will take revenge against the hanging of these two dreaded terrorists. And, thirdly, the Central Government and the National Investigating Agency, which has its headquarters in Hyderabad, itself has categorically told that there are likely to be incidents happening in Hyderabad and in other parts of the country. What else do you need? What advance information do you need? What steps are taken by the Central Government and what steps are taken by the State Government? The country would like to know and the Parliament would like to know about this. This is the issue on which we wanted to confront the Government. But, unfortunately, we were not given an opportunity. Now, there is nothing new in this Home Minister's statement. There is no concrete roadmap to fight terrorism. Sir, as I have told you, I have a list of a number of terrorist incidents; I need not enumerate all of them. The Home Minister himself is aware of it and the entire House is also aware of it. One after another, these incidents are taking place. Lot of people are losing their lives, and also their livelihood. It is a very serious matter. Terrorism, as everyone agreed, has no colour, has no religion and has no separate identity. Terror is a terror; terrorism is anti-national, it is against the nation. That being the case, as a nation, we must exhibit our resolve to fight against terror, particularly, when your neighbour is encouraging terrorism. That is the case. But, unfortunately, guided by the vote-bank politics, guided by partisan, short-term gains, we are not able to take a strong action and a strong attitude towards it.

Bringing Bills or creating some other agency is not going to solve the problem. What is required is not a Bill, but a political will. But that is

[Shri M. Venkaiah Naidu]

unfortunately lacking. That is why our enemies are enjoying, thinking that India just speaks about that and, then, later they forget.

Sir, I am sorry to say, the Government policy seems to be condolence for the dead and compensation for the survivors. Can that be the policy of any Government, particularly on the issue of terrorism? There has to be a definite policy in place. Some people talk about zero tolerance zero tolerance towards corruption and zero tolerance towards terrorism, but terrorism is continuing and so is corruption. So, what are the concrete steps? The Prime Minister of India should have taken it seriously. He should himself have come to this House, as he is the Member of this House, and made a statement. At least, the Home Minister, should have taken the first opportunity to speak. But whatever it is, even after all this, the Home Minister's statement is devoid of any concrete or meaningful action. There is no roadmap and no steps are outlined to fight terror. That is the objection. The Government seems to be clueless. Yesterday, in Hyderabad, we saw the Chief Minister of Andhra Pradesh on television. I do not wish to drag him into any controversy, but I was surprised by what I saw on TV. When the media people asked him and quoted the hon. Home Minister's statement saying that information was given two days back by the investigating agencies, the Chief Minister said, 'they might have given that information to the Police'. I was really shocked. When the Central Government issues a piece of information, it is sent to the State Government. Now, a State Government means the Chief Minister, his Cabinet and the entire system there. This is one example of the casual attitude we are adopting towards such heinous crimes that are being perpetrated.

Sir, in the Delhi Police, the tenure of one of the persons convicted in a terror case has been commuted. This has been said by the Delhi Police itself. I don't wish to name him. The Delhi Police has also named a political party in Hyderabad. Even that I do not wish to mention because I am afraid that might derail the debate. I was really emotionally upset for the simple reason that I have lived in that city for pretty long and I know every inch of Hyderabad city. I am one among the citizens who are feeling very sorrowful about what is happening. People tell me, 'you politicians come, offer condolences, visit us in hospitals, pose for the cameras and then you forget us'. This is the question being asked by one and all in Hyderabad and also at other places.

Sir, in the terror attacks at Gokul Chaat Bhandar and Lumbini Park in 2007, a lot of people had lost their lives. It became an incident of international significance, but, unfortunately, so far no concrete action has been taken and nobody has been taken to task. That being the case, Sir, I became emotional. I am feeling emotional even now. Are we here only to debate and discuss it without any concrete action? Are we a debating society? I am afraid, no. I am not on formalities. Nothing much would happen if he made a statement and we asked for clarifications, but the House, the Parliament, has got its own sanctity. People are looking towards Parliament to see whether their elected representatives are highlighting their problems, and whether the Government responds to them with all seriousness. Otherwise, most of what the Home Minister has said has already appeared in newspapers. Today morning, I saw him saying in Hyderabad that since the Parliament Session is on, he does not wish to say anything more. Sir, I was eagerly waiting to see if the Home Minister would give us any further information, whether he would speak out his mind and talk about a roadmap on how they are going to tackle this issue. I am not confining myself only to the incidents at Dilsukhnagar, Konark Theatre or Venkatadri Theatre. Please, Mr. Shinde, try to understand that this is a greater challenge thrown at all of us, at the entire country. We have also been in power. Today you are in power and tomorrow we may come to power, but we must all resolve together and come together to fight this menace and put an end to this once for all. That determination is required. I am appealing to the Government from this side, please look at it in that perspective and try to understand the challenge. As I have said in the beginning itself, Mr. Chairman, I don't wish to name any country, but I want to repeat that our neighbours want to weaken India. They want to cripple our economy. They want to subvert India, and that is why they are aiding, abetting, funding and training terrorists and sending them here.

Sir, the other day, when Afzal Guru was hanged, a condolence meeting was held, not in India but in our neighbouring country, and all those people, including some from our soil too, had gone there and joined the condolence meeting. What does that mean? What sort of signals are being sent and what is the Government's response to that? So far, the External Affairs Minister has not even opened his mouth on such an incident. This is why people are taking it as a weakness. They are saying that we don't have the required political will and so, they can continue this *tamasha* whether 26/11 happens or anything else happens.

[Shri M. Venkaiah Naidu]

But, unfortunately, in this country there are some people who sympathize with the perpetrators of crime rather than victims. They talk about so-called 'human rights'. Sir, human rights are for human beings. Human rights are not for those people who perpetrate this crime and behae like *danavas.* Human rights are for human beings, but not for *danavs* and *rakshasas* who are killing our people and creating this massacre in this country. I appeal to the Home Minister to please show some courage, then exhibit some conviction and then take some strong action. We, as the major Opposition party, will stand with you to fight the enemy and to fight the forces which are trying to create havoc in the country. I hope this will be an eye-opener and this will be the last incident in our country, and we should go into the roots. हमें जड़ तक जाना चाहिए और संबंधित लोगों के बारे में जांच होनी चाहिए। मंत्री जी, बार-बार ऐसी घटनाएं हैदराबाद में ही क्यों हो रही हैं, इस बारे में भी चर्चा की जानी चाहिए। मैं यह कहना नहीं चाहता कि वहां कांग्रेस की सरकार है, इसलिए ऐसा हो रहा है। उसमें मैं जाना भी नहीं चाहता हूं। मेरा कहना तो इतना ही है कि, हैदराबाद में कुछ लोग और संगठन हैं, जो उन्हें प्रोत्साहन दे रहे हैं। दिल्ली पुलिस ने भी ज़िक्र किया है कि स्थानीय लोगों की मदद से, स्थानीय लोगों के support से उन्होंने "रेकी" करवायी, स्थानीय लोगों की मदद से ही वे इसे identify कर पाए। तो कौन हैं वे स्थानीय लोग?

Who are those local people? Who are supporting them? What is the State Intelligence doing? What is the State Government doing? Why are we keeping silence? This is the issue. Otherwise, every time these things are happening in Hyderabad city. Hyderabad has got a great tradition. It is one of the prestigious cities of the country. But, unfortunately, because of such incidents, people are now afraid of coming over there and investing there. That being the case, this should be taken very seriously, and all of us should join together in containing terrorism.

प्रो. राम गोपाल यादव (उत्तर प्रदेश): श्रीमन्, मैंने माननीय गृह मंत्री जी का बयान पढ़ा है। यह बहुत ही ordinary किस्म का बयान है और पूरी तरह से निराशाजनक है। इसमें कहीं भी इस बात का संकेत नहीं है कि गवर्नमेंट का इरादा क्या है और इस तरह की घटनाओं को रोकने के लिए किस तरह के प्रयास किए जाएंगे? इसमें इन चीज़ों की केवल descriptive information दी गयी है, जैसे कि पुलिस थाने में किसी घटना के बारे में दी जाती है कि घटना कब हुई, किस तरह से हुई।

श्रीमन्, मैं यह कहना चाहता हूं कि हर बार जब इस तरह की घटनाएं होती हैं, तो यहां से कह दिया जाता है कि हमने स्टेट्स को पहले ही alert कर दिया था। यह every line होता है, लेकिन इनकी सूचनाएं इतनी अनिश्चित होती हैं कि राज्य सरकारें या इनकी एजेंसियां भी यह नहीं बता सकतीं कि कहां-कहां, किस तरह की कार्यवाही हो सकती है। हालांकि इस मामले में कुछ specific informations दी गयी हैं, लेकिन सवाल यह है कि अपराधियों या terrorists को पकड़ने की जो strategy होती है, वह सर्वथा गुप्त रखी जाती है। यहां तो हम टेलीविजन पर देखते और सुनते हैं कि समस्तीपुर के, आज़मगढ़ के, झारखंड के फलां व्यक्ति का नाम आया और नांदेड़ के लिए पुलिस प्रस्थान कर चुकी है। तो जब टेलीविजन पर ये सूचनाएं जा रही हैं तो क्या आप किसी को पकड़ सकते हैं? आप क्या करने जा रहे हैं, किसे गिरफ्तार करने जा रहे हैं, अगर टेलीविजन पर यह प्रसारित किया जाता है तो यह आपकी कौन सी strategy है? यह तो even the fool of fools knows that under these circumstances nobody can be arrested. ऐसी चीज़ों का होना बहुत ही गंभीर चिंता की बात है। जैसाकि श्री वेंकैया नायडु साहब ने कहा कि ऐसे मामलों में पूरा देश हमेशा एकमत रहा है।

सारी पॉलिटिकल डिफरेन्सेस के बावजूद भी जब कभी देश की बात आई, आतंकवादियों के खिलाफ लड़ने की बात आई, तो सारा देश एक साथ गवर्नमेंट के पीछे, उसके साथ खड़ा रहा। फिर प्रश्न यह है कि इतना सब होने के बाद भी कार्यवाही क्यों नहीं होती है, इस तरह की घटनाएं क्यों नहीं रुकती हैं? ऐसे कौन से कारण हैं, कौन सी ऐसी परिस्थितियां हैं, जिनकी वजह से सरकार कार्रवाई नहीं कर सकती है? एक ही बात हो सकती है और वह है दृढ़ इच्छाशक्ति का अभाव। अगर इसमें यह दृढ़ इच्छाशक्ति का अभाव है, तो भारत जैसे बड़े देश के लिए यह बहुत ही दुर्भाग्य की बात है। इस अभाव के कारण हमारे देश का भविष्य क्या हो, इसके प्रति भी लोगों के मन में चिंता और आशंका पैदा होती है। जब आप समय पर कोई फैसला नहीं ले सकते और जब कार्रवाई करने का वक्त होता है तो उससे चूक जाते हैं, तो इससे ऐसे लोगों का मन बढ़ जाता है और इस तरह की घटनाएं बार-बार होती रहती हैं। आपको सूचनाएं मिलती हैं कि उनकी योजना है, वे कैसे कार्रवाई करेंगे, किस तरह से कार्रवाई करेंगे, उसके बावजूद भी आप कार्रवाई नहीं कर पाते हैं।

सभापति महोदय, कई बार हमने ऐसा देखा है कि आज कुछ कहा जाता है, कल तीसरी चीज़ सामने आ जाती है और फिर जांच के बाद चौथी चीज़ सामने आ जाती है, यानी आज एक मास्टरमाइंड का नाम सामने आ जाता है कि वह पकड़ लिया गया, दूसरे दिन कोई दूसरा मास्टरमाइंड पकड़ा जाता है कि यह उस घटना का मास्टर माइंड था। अतीत में दर्जनों बार ऐसा हुआ है। हमें इन चीज़ों से बचना होगा, वरना वास्तविक अपराधियों को न आप पकड़ सकते हैं और न आगे की घटनाओं पर आप रोक लगा सकते हैं। अतीत

[प्रो. राम गोपाल यादव]

में जो ऐसी घटनाएं हुई हैं, उनमें कितने लोगों के खिलाफ सफलतापूर्वक कार्रवाई हुई है? यह भी आपको बताना चाहिए और आगे आप ऐसी घटनाओं को किस तरह से रोकेंगे? आप हमसे क्या चाहते हैं? पूरा देश, पूरे देश की जनता आपके साथ है, पूरा विपक्ष आपके साथ है, यहां बैठे सभी लोग आपके साथ हैं, पूरी संसद आपके साथ है। जब सारा देश आपके साथ है, तो आपको क्या चाहिए? आप जो चाहते हैं, जो कार्रवाई करना चाहते हैं, उसके लिए पूरे सदन की, पूरे संसद की, पूरे देश की ताकत आपके साथ है। इसके बाद भी अगर आप कुछ कार्रवाई नहीं करना चाहते, तो कौन सी मजबूरी है? अगर करना चाहते हैं, तो उसे करिएगा और हम नहीं चाहते कि आप पहले उसे बताइएगा, but do something, ताकि भविष्य में इस तरह की कोई घटना न हो सके। यही हमारी आपसे अपील है। धन्यवाद।

SHRI DEVENDER GOUD T. (Andhra Pradesh): Sir, this is a very serious matter because in 2002 also, in Dilsukhnagar, bomb blast occured in the same area at Sai Baba temple.

At that time, I was also the Home Minister of the State. We immediately took the action. The very next day, the person was killed in an encounter. Now, the people of Andhra Pradesh are expecting the same response. अभी जैसा वेंकैया नायडु साहब ने हाउस को बताया कि दिल्ली पुलिस द्वारा चार महीने पहले एक आदमी को पकड़ा गया था, उस आदमी ने बोला था कि हैदराबाद में दिलसुख नगर में हमने रेकी की तो है। Dilsukhnagar is such a place which falls between Hyderabad and Rangareddy districts. It is almost on the border of Rangareddy district, to which I belong. It is the busiest area of Hyderabad city. The Governor knows about this area. The Home Minister himself went to that area today morning. उसमें उनको मालूम है कि वह कितना बिजी एरिया है। साल 2007 में भी जो गोकुल चाट मंत्र और लुम्बिनी पार्क में इंसीडेंट हुआ था, वह सबको पता है। उस वक्त भी यहां पर बम को डिफ्यूज़ कर दिया गया था, बम ब्लास्ट नहीं हुआ। यहां का तो आप अच्छी तरह से जानते थे कि बम ब्लास्ट होने वाला है, सीसीटीवी कैमरा भी डिसकनेक्ट हुआ था, ट्रेफिक पुलिस ने वह भी मालूम किया था।

उन लोगों ने बताया था कि सी.सी.टी.वी. कैमरा disconnect हुआ है, उसको ठीक करना चाहिए, रिपेयर करना चाहिए। उसको पुलिस ने क्यों नहीं ठीक किया, इसके लिए मैं यूनियन होम मिनिस्टर से यह जानना चाहता हूं कि पुलिस ने उनको क्या explanation दिया है? Whatever statement has been made by him, newspapers और television channels ने इस nation को इससे ज्यादा information दी है, जो उन्होंने हाउस को इस

स्टेटमेंट के द्वारा दी है। It is a non-serious statement of the Union Home Minister. He must take it very firmly. He must give a clear-cut message to the nation that the Union Government is very serious about the incident. इस स्टेटमेंट को देखने से यह मालूम नहीं होता है कि यूनियन होम मिनिस्ट्री ने इस मामले को सीरियसली लिया है, इसलिए मैं चाहता हूं कि वे इसे सीरियसली लें और जैसा कि राम गोपाल जी ने कहा, सारा हाउस उनके साथ है। जो भी टेररिस्ट्स होते हैं, they have no religion. They are anti-human beings,

वे चाहते हैं कि यहां दंगे-फसाद हों और हैदराबाद एक sensitive एरिया है। यूनियन होम मिनिस्टर आज वहां पर होकर आए हैं, तो उनको दोनों Houses को इस मामले की सीरियसनेस को बताना चाहिए। वहां तेलुगू देशम पार्टी और उनका होम मिनिस्टर होने के नाते सन् 2002 में जब similar incident हुआ था, उस वक्त जैसा firm action लिया गया था, वैसा ही firm action यहां पर भी लेना चाहिए। मैंने यूनियन होम मिनिस्टर से expect किया था कि वे इस incident को सीरियसली लेंगे और आशा करता हूं कि ऐसा incident दोबारा न हो। I thank him because he went to the Hyderabad city. He went today morning itself. Yesterday, as Mr. Venkaiah Naidu rightly pointed out, he should have gone to the Hyderabad city.

SHRI SUSHIL KUMAR SHINDE: I went there at 3 o'clock. ...*(Interruptions)*...

श्री देवेंदर गौड टी.: आपको तो कल ही जाना चाहिए था because the Government plane is available. You should have sent a message to the people of Hyderabad city that the Union Government is very serious about it. Just simply posting information to the State Government, its responsibility is not over. You are giving only two lakh rupees *ex gratia* to the bereaved families. You should increase the *ex gratia* amount. You should have accommodated them. Accommodating 15-16 people is not a big issue for the Union Government. They should be given the compensation immediately. They should be given Government employment. Those who are injured, उनके पूरे medical expenses को यूनियन गवर्नमेंट को वहन करना चाहिए।

MR. CHAIRMAN: Shri Hanumantha Rao, not here. Shri Raja.

SHRI D. RAJA (Tamil Nadu): Sir, I join the entire House in condemning the terror attacks in Hyderabad in the strongest terms. Whenever we have to confront terror attacks and terrorism, the nation will have to stand up as one. Wherever it takes place, we will have to raise our voice as one. Our hon. colleagues from Assam have rightly raised the issue. That issue also deserves our condemnation.

[Shri D. Raja]

The Home Minister has promised. He should possibly visit that State and make a comprehensive statement on how to contain terrorism in the North-East Region.

Coming to Hyderabad blast, it was very shocking. We all should condemn this. The Home Minister has visited the place and made the statement. The statement could have been more comprehensive and could have been more convincing to assure the nation that the Government is determined to fight terrorism.

Sir, in India we have been talking about cross-border terrorism as well as home-grown terrorism. All the time our focus remains on the Left Wing terrorism because it poses threat to the system of the State. But we do not have such a focus to fight the Right Wing terrorism. I think in the recent days the Right Wing terrorists have become very active; and they pose a real threat to the social harmony and to the unity of the country. In fact, the Right Wing terrorists pose a threat to the very nation; and the Government will have to evolve a suitable strategy, how to fight the Right Wing terrorism irrespective of religions. We will have to take note of the emergence of the Right Wing terrorists; and the Government will have to work out a proper strategy, how to contain the activities of the Right Wing terrorists.

Sir, in this context, I may raise some issues. I agree with my hon. colleague, Mr. Devender Goud that the compensation which has been stated in the statement is not enough. It is very, very inadequate. In fact, I emphasise that it should be the responsibility of the State and the Union Government to take care of the medical expenses of the injured people and to take care of the families of the victims. I think, Rs. 2,00,000 for the death of a person and Rs.50,000 for an injured person...

SHRI SUSHIL KUMAR SHINDE: The entire medical expenses are being borne by the State.

SHRI D. RAJA: That is what I am saying. It must be the State's responsibility. I must also point out in the name of fighting terrorism some innocent people are being targeted. They are being put in prison for quite a long time without any charge-sheet and without any trial. When you work out a strategy it must be a comprehensive strategy. I think the Union Government will have to look at those issues.

As far as Hyderabad blasts are concerned, everybody has spoken. The Home Minister claimed that there are some intelligence inputs, and they were communicated to the State Governments. What was the follow up? Where was the lapse? Nobody knows. Even if there was a lapse on the part of our intelligence agencies, the Home Ministry will have to look into it. If there was any lapse in taking speedy action and intervention that also has to be looked into by the Home Ministry. In the struggle against terrorism, the nation stands as one; and the entire Parliament stands as one; and we are with you. But you will have to evolve a proper strategy to counter the Right Wing terrorism; and terror attacks which are taking place repeatedly in India. It is not only in Hyderabad but we have been seeing such attacks in several parts of the country. So, now, the Government will have to act. Merely making statements is not enough. The Government will have to strengthen its intelligence agencies and their work. The Government will have to strengthen coordination between the Union Government and the State Governments with regard to sharing intelligence information and alerting intelligence agencies in the struggle against terrorism. The Government will have to show its maturity to deal with this menace. This is not the time to bring in other issues. This is not the occasion to divide the House, or, this is not the occasion to divide the nation. We will have to stand together. We will have to show that India remains determined; and India remains one in the struggle against terrorism.

MR. CHAIRMAN: Thank you. Next, Shri Birendra Prasad Baishya.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Mr. Chairman, Sir, I stand here to speak on the tragic twin bomb blasts in the Dilsukhnagar area of Hyderabad City yesterday, in which 17 people have been killed and nearly 200 people have been injured critically. We always condemn any type of violence, whether it is a terrorist attack or a Government-sponsored violence. On this occasion, I would like to mention here that 24 persons, mostly Tribals, were killed in the Rabha Hajong area of Goalpara district of Assam. I am very thankful to the Chair and the House for allowing us to raise this issue. I am very happy for the assurance given by the Minister of Parliamentary Affairs that the Home Minister would make a statement on this issue. Sir, terrorist is a terrorist. Terrorism has no colour. We have to condemn everybody. On this occasion, I would like to say that this attack is not against Andhra Pradesh alone. This attack, this bomb blast is against the entire nation, against the security and sovereignty of the country. We strongly condemn the incident and urge the Government of India to take the strongest

[Shri Birendra Prasad Baishya]

measures against the culprits. History repeats itself. After the serial bomb blasts in the City of Guwahati, in which many people were killed a few years back, we had raised the issue in this House. At that time, we had raised one issue in this House: what was the main reason for the Guwahati blast? Sir, the main reason for the problems in the North Eastern Region is the open Indo-Bangla border. Assam is a transit camp for terrorists. First they come to Assam from Bangladesh because our border is open and after doing some unlawful activity in Assam, they move to other parts of the country. This is a very serious issue. Taking this opportunity, I would like to request the hon. Home Minister to kindly seal the Indo-Bangladesh border immediately because for terrorists Assam is a transit camp. After doing unlawful activity in Assam, they move to other parts of the country.

On this occasion, I would like to say that the people of Andhra Pradesh are not alone, the whole country is with them. I would like to request the Government of India to take all measures to help the injured people who have been admitted to hospitals in Hyderabad. If necessary, they may be shifted to Delhi and other parts of the country for better treatment. I would also request the Government of India to bear all the expenses for the treatment of injured. I strongly condemn the twin bomb blasts in Hyderabad and urge the Government of India to take the strongest action against the culprits.

SHRI C.P. NARAYANAN (Kerala): Mr. Chairman, Sir, I join all Members of this august House and all citizens of the country in condemning the twin bomb blasts in Hyderabad. We have been experiencing such terrorist acts during the last few years. We have not been able to curb such acts. First of all, I would request the Government to take immediate steps to give all help to the injured and the bereaved families of those who have died. That should be our first step. The second step should be to see that such acts of violence, such acts of terrorism are not repeated in the country. Sir, it will not be enough to identify an enemy and say that such an enemy is attacking our country through dubious means. We have to closely examine our social fabric to assess whether what we have done during the last so many years and various political, social, cultural and other acts, have contributed to the development of such terrorism. That we have to examine.

We should not be satisfied simply by arming our police and other security personnel with vast power and lethal weapons. Of course, they have to be armed.

They have to be prepared to meet any exigencies. But that will not be enough. Only by arming the police or by deploying the police or the secret police, we may not be able to curb such violence. We have to find out what the root causes of these incidents are. Here, I would caution the Government not to jump to nasty conclusions regarding those who have done this because we have had bitter experiences during previous years when we identified some people, caught hold of them, put them behind bars, but after months or years, our investigators found out that somebody else were the actual perpetrators of the crimes. I am not saying that we should not catch hold of people who are involved in such dasterdly act. But we should not jump to immediate conclusions because that had led us astray in various instances in various States to emprison innocent people for years. What I would request the Government is to take immediate steps to see to it that all those who are affected are being helped. The Hyderabad city and the Government of Andhra Pradesh are to be given all kinds of support to meet the exigencies there. Along with that, the Central Government should see to it that we develop a methodology not only based on the police force but also involving other sections of the Government as well as people to see to it that such violence is not repeated. Thank you.

सुश्री मायावती (उत्तर प्रदेश): माननीय सभापति जी, काफी चिंता की बात है कि हमारे देश में पिछले कुछ वर्षों से समय-समय पर आतंकवादी घटनाएं घट रही हैं। इनकी वजह से काफी जान और माल का नुकसान हो रहा है और बड़ी तादाद में बेकुसूर लोग मारे जा रहे हैं। इसी क्रम में कल आन्ध्र प्रदेश की राजधानी हैदराबाद में आतंकी हमला हुआ है। इस हमले में 16 लोग मारे गए हैं और लगभग 117 लोग बुरी तरह से घायल हुए हैं। यह कल की बहुत ही दुखद घटना है और हमारी पार्टी इस घटना की कड़े शब्दों में निंदा करती है। जो घटना कल घटी है और इससे पूर्व भी जो आतंकवादी घटनाएं घटी हैं, इनको देखकर केन्द्र सरकार को खासतौर से यह सोचना होगा कि समय-समय पर जो इस प्रकार की घटनाएं घट रही हैं, इनका अंत कैसे होगा और कैसे इनको रोकना होगा? जहां तक सरकार को सहयोग देने का सवाल है, सत्ता पक्ष के लोग तो उसके साथ ही हैं, लेकिन अच्छी बात यह भी है कि इस मामले में पूरा विपक्ष या जो दल बाहर से समर्थन दे रहे हैं, सभी सरकार के साथ हैं। केन्द्र सरकार आतंकवाद को रोकने के मामले में जो भी सख्त कदम उठाएगी, सभी दल, दलगत राजनीति से ऊपर उठकर सरकार के साथ हैं। जब आपके साथ सभी दल हैं तो आतंकवादी घटनाओं को रोकने के लिए या आतंकवाद को खत्म करने के लिए, सख्त कदम उठाने बहुत जरूरी हैं।

इस मामले में, केन्द्र की सरकार को इस किस्म की वारदातों को रोकने के लिए हमारा

[सुश्री मायावती]

जो खुफ़िया विभाग है, उसको और ज्यादा चुस्त-दुरुस्त बनाना होगा। सैंटर का खुफ़िया विभाग और राज्यों का जो खुफ़िया विभाग है, उसका आपस में अच्छा तालमेल होना चाहिए और आतंकवादी गतिविधियों के बारे में राज्यों को जो भी इन्फॉर्मेशन देनी है, वह समय से देनी चाहिए। हमें राज्यों के ऊपर ही पूरी जिम्मेदारी नहीं सौंपनी चाहिए, बल्कि राज्यों से ज्यादा इसकी जिम्मेदारी सैंटर को अपने कंधों पर लेनी चाहिए। जब हैदराबाद में यह आतंकवादी घटना होने की आशंका जताई जा रही थी, तब कहा गया था कि हमने दो दिन पहले ही उनको बता दिया था, इस संदर्भ में मैं कहना चाहती हूं कि हमें इसको केवल राज्यों के ऊपर ही नहीं छोड़ना चाहिए, बल्कि सैंटर की भी पूरी जिम्मेदारी बनती है कि उसको राज्यों से ज्यादा इसकी जिम्मेदारी अपने कंधों पर डालकर चलना चाहिए। राज्यों की जो सरकारें हैं, उनको मदद मिलनी चाहिए। केन्द्र की गवर्नमेंट ने, खास तौर से होम मिनिस्ट्री ने आंध्र प्रदेश की गवर्नमेन्ट से कहा कि आपके उधर आतंकवादी घटना हो सकती है। जो स्टेट गवर्नमेन्ट है, वह जितनी एहतियात बरत सकती है, बरतेगी, लेकिन उसके लिए इसको जानना बड़ा मुश्किल हो जाता है कि आतंकवादी लोग कहां पर हमला कर दें। वे एहतियात बरतेंगे, लेकिन उनके लिए बड़ा मुश्किल है कि अपनी फोर्स को कहां-कहां पर लगाएं। उनको केवल जानकारी देने से ही काम नहीं चलेगा, बल्कि हमें इसकी तह में भी जाना होगा कि यह जो आतंकवाद पनप रहा है, इसको कैसे रोकना है? यदि हम इसकी जड़ में, तह में चले जाएं और इसको रोकने के लिए, खत्म करने के लिए ठोस कदम उठाएं, जो इससे निजात मिल सकती है। इस समस्या का हल निकालने के लिए हमें इसकी तह में जाना होगा, इसके साथ-साथ खुफिया विभाग को अलर्ट रखना होगा और हमारे देश की जो सीमाएं हैं, उन पर चौकसी भी बरतनी होगी। इसके अलावा जो आतंकवादी संगठन हैं, जिनकी सूची होम मिनिस्ट्री के पास है, सैंट्रल गवर्नमेंट के पास है, क्योंकि जो आतंकवादी संगठन हैं, उनकी ज्यादातर सूची आपके पास रहती है, इसलिए जो आतंकवादी संगठन हैं, उनके ऊपर पैनी नज़र रखनी होगी। उनके जो ठिकाने हैं, हमें उन पर नज़र रखनी होगी कि इनमें कौन-कौन लोग इन्वोल्व हैं, इनको कौन प्रोटैक्शन दे रहा है, कौन इनको आर्थिक मदद दे रहा है या इनके पीछे किसका हाथ है। वे सब जो भी उनमें इन्वोल्व हैं, उनको पकड़ना होगा और उनके ठिकानों को नष्ट करना होगा, नहीं तो हम कभी भी आतंकवाद से मुक्ति नहीं पा सकते हैं। हमें खास तौर से तीन चीज़ों की तरफ ध्यान देना होगा कि एक, खुफ़िया विभाग को सख्त करना होगा, दूसरे, सैंटर का जो खुफिया विभाग है, उनका स्टेट के खुफ़िया विभाग के साथ बहुत अच्छा तालमेल होना चाहिए, तीसरे, सीमाओं की चौकसी होनी चाहिए। हमें आतंकवादी संगठनों को नष्ट करने के लिए विभिन्न पहलुओं पर सोच-विचार करके, अच्छी तैयारी करके उनको समाप्त करना होगा। इसके साथ ही देश में आतंकवाद की समस्या को हल करने के लिए, जनहित में अपने राजनीतिक स्वार्थों को दरकिनार करके आगे बढ़ना होगा। जब हम आतंकवाद को खत्म करने की बात करते हैं, तो हमें यह ध्यान में रखकर चलना है कि हमें इसको

4.00 P.M.

न तो धर्म से जोड़कर चलना है, न किसी जाति से जोड़कर चलना है और न ही किसी राजनीति से जोड़कर चलना है, क्योंकि जो आतंकवादी होते हैं, क्रिमिनल माइंड के लोग होते हैं, उनका न तो अपना कोई मज़हब होता है, न कोई जाति होती है और न ही उनका राजनीतिक पार्टी से कोई लेना-देना होता है। उनका मकसद कुछ और होता है। मैं समझती कि हमारे सभी दलों के नेता और माननीय सदस्य इस बात से अवगत हैं कि उनका क्या मकसद है। बरसों से जो यहां अपने देश में आतंकवादी घटनाएं घट रही हैं, यदि हमने इनको गंभीरता से नहीं लिया और दलगत राजनीति से ऊपर उठकर कोई ठोस कदम नहीं उठाया तो उसके गंभीर परिणाम होंगे, इसलिए सैंट्रल गवर्नमेंट को सभी दलों को साथ में लेकर सख्त कदम उठाने होंगे। हमें इसमें कोई देरी नहीं करनी है, क्योंकि हम जितनी देर करते जा रहे हैं या यह सोचते रहेंगे कि हमें अभी थोड़ा और समय मिल जाए, और समय मिल जाए, तो इससे जो आतंकवादी संगठन हैं उनका मनोबल और बढ़ता है तथा हमारे देश की जो बेकसूर जनता है, उसका नुकसान होता है।

इसलिए मेरा खासतौर से माननीय गृह मंत्री जी से यह कहना है, केन्द्र सरकार से यह कहना है, क्योंकि माननीय गृह मंत्री जी की पूरी जिम्मेदारी बनती है, सरकार की जिम्मेदारी भी बनती है कि सभी दलों को साथ में लेकर आप लोग इसके ऊपर पुनर्विचार करें और कोई ठोस रणनीति बनाएं। जिन बातों की तरफ आपको खास ध्यान देने की जरूरत है, मैंने उन्हें आपके संज्ञान में लाया है। खैर आप इन बातों की तरफ पूरा ध्यान दे रहे हैं। कल की जो घटना घटी है, उस घटना की देश के अन्य किसी कोने में पुनरावृत्ति न हो, इसके लिए हमें बहुत सतर्क रहने की जरूरत है और बहुत ही ठोस कदम उठाने की जरूरत है। मैं आपसे ऐसी अपील करते हुए अपनी बात यहीं समाप्त करती हूं। धन्यवाद।

SHRI TIRUCHI SIVA (Tamil Nadu): Thank you Mr. Chairman, Sir. First of all, our hearts go out to the victims and their families of yesterday's blasts.

(MR. DEPUTY CHAIRMAN in the Chair)

The intention of those who have committed this crime is horrendous and there is no doubt that it is a heinous crime. Anything of this kind which disturbs peace is a wakeup call for all of us to re-look into the ways of counteracting terror in this great nation of ours. Sir, we should learn from our mistakes, if at all we have committed anything, and we should strive that such mistakes should not happen again.

[Shri Tiruchi Siva]

Sir, we waited since morning for the statement of the hon. Home Minister. Since he has visited the place of occurrence, we thought that he would come back with some concrete information. But, for reasons not known, this statement gives us not enough information which we have sought for. What media has brought to light once again is the Centre-State relations. I also understand that this is not the time for blame game. All of us have to stand as one to fight terrorist activities in the country. Sir, out of 100 attempts made by terror forces, they would have failed in 99 because of investigating and police agencies. But, if they succeed in one then this one incident blows the investigative agencies and they are answerable. This is the sad part. Sir, they would have foiled 99 attempts, but if they fail in one attempt, it would cause a great damage. And, this is repeatedly being done here and there. Everyone of us have expressed our sincere and serious concern that this should not happen.

Sir, this is, perhaps, also the time to re-look at the proposal for putting in place an organization like National Counter Terrorism Centre which will ensure coordination and intelligence sharing between the States and the Centre. We must all get together and come up with solution acceptable to all. And it will ensure that such incidents will never happen.

We should recall what Pandit Jawaharlal Nehru said at the stroke of midnight when we got Independence. He said, "We shall never allow the torch of freedom to be blown out however high the wind or stormy the tempest." So, the next step should be not only to apprehend and get strict punishment to those responsible behind this horrendous crime, but it should send a message that any one who attempts such an incident in future will have to face a very serious punishment. I know the responsibility of the Government and it is the time for all of us to extend our fullest support to the Government. We should all stand as one to save our people. If anyone who goes out for shopping with a feeling that he would not come home safe is not a good signal. The incident where it has occured is supposed to be a place where there are more number of eateries in the twin cities.

People who had gone there with their families did not return to their homes. If we let our imagination go further, we would feel very pained. Not only me, Sir, but every one in this august House, and all of us in the country wish that such incidents do not recur, and towards that, we shall extend our fullest support to whatever steps the Government takes.

I once again urge upon all, Sir, that we must all stand as one and extend our solidarity in confronting these people and stopping this crime.

Secondly, I want to say that the time is ripe to join our hands together and fight terror and ensure peace and stability, for without peace all other dreams will perish and will be reduced to ashes.

Sir, apart from what has been mentioned in the statement, we expect the Government if they find out something — to put down terrorism with an iron hand and see to it that such an incident never occurs in this country again.

SHRI DEREK O'BRIEN (West Bengal): Sir, every death is a tragedy. But, unfortunately, in our country every terrorist attack is only becoming a statistic. If we look back, in August, 2007, 42 people had died in the same city in a terrorist attack. What has happened? We believe, today, the time has come for us in this august House to show the nation some resolve, beyond just words.

But, first, our deepest condolences to those who have lost their family members. We urge the Government to ensure whatever relief is possible in the quickest way possible. We are extremely disappointed with — what I would call this — 'copy-paste' response to terrorist attacks. With all respect, I am referring to the response in August, 2007 and the kind of response which the Home Minister has given us today, which is a 'copy-paste' response to terrorist attacks.

Sir, the Government needs to understand that the simplest way to deal with this is not a reactive reaction, but to be proactive in handling terrorism. I propose that in this Parliament Session itself, we should keep one day or two days for discussing anti-terror mechanism and how the Centre along with States can get this going together.

Having said this, in dealing with terrorism, the law enforcement agencies should not adopt any terrorist tactics. Any illegal action by these law-enforcement agencies would give legitimacy to the lawlessness of the outlaws.

Sir, this is not the time to make speeches. This is the time to act. This is the time to be not reactive,, but proactive, and this is time to give every child in India a chance to sleep tonight feeling that his or her country is a safe place to say 'goodnight'.

श्री मोहम्मद अली खान (आन्ध्र प्रदेश): बहुत-बहुत शुक्रिया, डिप्टी चेयरमैन साहब। बहुत अफ़सोस की बात है कि शहर-ए-हैदराबाद में दिलसुख नगर एरिया में दहशतपसन्दों की दहशत से कई मासूम लोगों की जान गई। जिस शहर-ए-हैदराबाद का सारे मुल्क के अन्दर एक नाम था कि वह भाईचारे और अमन का गहवारा है...। लेकिन, मुझे अफसोस है कि दहशतपसंदों ने इस पुरअमन माहौल में शहर-ए-हैदराबाद के माहौल को खराब किया। शहर-ए-हैदराबाद में दिलसुख नगर एरिया में यह वाक़या हुआ। यह नेशनल हाईवे से मिलती हुई आबादी है और काफी गुंजान जगह यह मार्केट वाक़े है। मैं यह बताता चलूं कि मैं जिस इलाके में रहता हूं, उससे सिर्फ डेढ़ किलोमीटर की दूरी पर यह हल्क़ा वाक़े है। मैं

[श्री मोहम्मद अली खान]

अफसोस के साथ कहता हूं कि जिन लोगों ने यह कार्रवाई की है, इससे मासूम लोगों की जानें गईं और इससे मरने वालों में हर तबके के लोग शामिल हैं।

मैं एक बात और इस हाउस से दरख्वास्त करूंगा कि कांग्रेस पार्टी की ओर देश में दहशतपसंदों से कभी कोई समझौता या उनके साथ नरमी करने का सवाल पैदा नहीं होता। मैं बताता चलूं कि अगर कांग्रेस पार्टी दहशतपसंदों से समझौता करती या उनके सामने कमज़ोर नजर आती तो हमारी कांग्रेस पार्टी के दो रहनुमाओं की जान हम नहीं देते। बल्कि, सारी दुनिया के अंदर कांग्रेस पार्टी और हमारी लीडर सोनिया गांधी जी फ़ख्र के साथ यह कह सकती हैं कि हमने दहशतपसंदों से कभी समझौता नहीं किया। मैं मरकज़ी सरकार से अपील करूंगा कि दहशतपसंदों का कोई मज़हब नहीं होता। किसी मज़हब में दहशतपसंदगी की कोई जगह नहीं है। चाहे मुसलमान हों, हिन्दू हों, सिख हों या ईसाई हों, कुरान, गीता, बाइबल या किसी भी धार्मिक किताब में किसी को कत्ल करने की इजाजत नहीं है। यह एक बड़ा शर्मनाक वाक़या है। मैं इसकी मज़म्मत करता हूं और सरकार से अपील करता हूं कि वह जो भी सख्त कदम उठा रही है, उस कदम को और सख्ती से उठाए और कार्रवाई करे। मुझे यकीन है कि किरन कुमार रेड्डी साहब की चीफ मिनिस्ट्री में रियासती सरकार ने उस समय अपनी तरफ से अहम कदम उठाया। खुद मुख्य मंत्री ने हादसे के एक घंटे के अन्दर मुक़ाम का मुआयना किया। मैं हैदराबाद की पुलिस और प्रेस वालों से भी अपील करूंगा कि आप किसी नुक्ते पर पहुंचने के पहले जिस कार्रवाई की आप निशानदेही करते हैं, उससे माहौल ज़रा खराब होने का अंदेशा रहता है। मेरी सरकार से यह भी अपील है कि आप इसके ऊपर सख्त कार्रवाई का इंतजाम करें। इस घटना में कई लोग मरे हैं। इसमें जो घायल हुए हैं, उनके लिए मैं रियासती सरकार से अपील करूंगा कि वह उनके मेडिकल का पूरा खर्चा उठाए। मैं मरकज़ी वज़ीर के हैदराबाद दौरे की भी सताइश करूंगा, इसलिए कि उन्होंने वक्त पर वहां का दौरा किया, हालात को जाना तथा मक़ामी ऑफिसर, रियासती गवर्नर और चीफ मिनिस्टर से बिलमुशाफ़ा उसकी तहकीकात का इल्म किया, लेकिन किसी तहकीकात के महवर पर आने से पहले इस वाक्ये की तहकीकात मजबूती से की जानी चाहिए। मैं फिर एक दफा कहूंगा कि मरकज़ी सरकार और होम मिनिस्टर इसी को अपना एक महवर बनाकर इसी तहकीकात के ऊपर चाहे वह किसी भी मजहब से हो या किसी भी ग्रुप से हो, उनको एक मुंहतोड़ जवाब देंगे। इसमें सियासी सम्बन्ध टूटने की बात नहीं है और न ही सियासी पार्टियों का सियासी नज़रिए से इसको गौर करने की बात है, बल्कि यह देश की सालमियत, देश की यकजहती, देश की क़ौमी यकजहती का सवाल है। इस पर कम्प्रोमाइज़ करने का सवाल ही पैदा नहीं होता। मैं आपसे अपील करूंगा कि आपने जो कदम उठाए हैं, इसकी जल्द से जल्द तहकीकात करें। इंटेलिजेंस एजेंसी को दो दिन पहले इसकी आगाही के बावजूद यह हादसा हुआ, उसकी भी आपको तहकीकात करनी चाहिए।

सर, आपने मुझे बोलने के लिए समय दिया, इसके लिए मैं आपका बहुत-बहुत शुक्रिया अदा करता हूं। इसके साथ ही, जो लोग उस घटना में घायल हुए हैं और जिन लोगों की मौत हुई है, उनके खानदान के साथ मैं हमदर्दी जाहिर करता हूं। मैं खुदा से, परवरदिगार से यही कहूंगा कि वह उनको और उनके खानदान को सब्रेजमील अता फरमाए। खुदा हाफिज़। जय हिन्द।

†[**جناب محمد علی خان (آندھرا پردیش):** بہت بہت شکریہ، ڈپٹی چیئرمین صاحب،

بہت افسوس ک بات ہے کہ شہر حیدرآباد میں 'دلسکھہ نگر' ایریا میں دہشت پسندوں کی دہشت سے کئی معصوم لوگوں کی جان گئی۔ جس شہر-حیدرآباد کا سارے ملک کے اندر ایک نام تھا کہ وہ بھائی چارے اور امن کا گھوارہ ہے۔۔۔

لیکن، مجھے افسوس ہے کہ دہشت پسندوں نے اس پرامن ماحول میں شہر-حیدرآباد کے ماحول کو خراب کیا۔ شہر-حیدرآباد میں 'دلسکھہ نگر' ایریا میں یہ واقعہ ہوا۔ یہ نیشنل ہائی-وے سے ملتی ہوئی آبادی ہے اور کافی گنجان جگہ یہ مارکیٹ واقع ہے۔ میں یہ بتاتا چلوں کہ میں جس علاقے میں رہتا ہوں، اس سے صرف ڈیڑھ کلومیٹر کی دوری پر یہ حلقہ واقع ہے۔ میں افسوس کے ساتھہ کہتا ہوں کہ جن لوگوں نے یہ کاروائی کی ہے، اس سے معصوم لوگوں کی جانیں گئیں اور اس سے مرنے والوں میں ہر طبقے کے لوگ شامل ہیں۔

میں ایک بات آپ سے اور اس ہاؤس سے درخواست کروں گا کہ کانگریس پارٹی کی اور سے دیش میں دہشت پسندوں سے کبھی کوئی سمجھوتہ یا ان کے ساتھہ نرمی کرنے کا سوال پیدا نہیں ہوتا۔ میں بتاتا چلوں کہ اگر کانگریس پارٹی دہشت پسندوں سے سمجھوتہ کرتی یا ان کے سامنے نظر آتی تو ہماری کانگریس پارٹی کے دو رہنماؤں کی جان ہم نہیں دیتے۔ بلکہ، ساری دنیا کے اندر کانگریس پارٹی اور ہماری لیڈر-شپ سونیا گاندھی جی فخر کے ساتھہ

†Transliteration in Urdu Script.

یہ کہہ سکتی ہیں کہ ہم نے دہشت پسندوں سے کبھی سمجھوتہ نہیں کیا۔ میں مرکزی سرکار سے اپیل کروں گا کہ دہشت پسندوں کا کوئی مذہب نہیں ہوتا۔ کسی مذہب میں دہشت پسندی کی کوئی جگہ نہیں ہے۔ چاہے مسلمان ہوں، ہندو ہوں، سکھہ ہوں یا عیسائی ہوں۔ قرآن، گیتا، بائبل یا کسی بھی دھارمک کتاب میں کسی کو قتل کرنے کی اجازت نہیں ہے۔ یہ ایک بڑا شرمناک واقعہ ہے۔ میں اس کی مذمّت کرتا ہوں اور سرکار سے اپیل کرتا ہوں کہ وہ جو بھی قدم اٹھا رہی ہے، اس قدم کو اور سختی سے اٹھائے اور کاروائی کرے۔ مجھے یقین ہے کہ کرن کمار ریڈی صاحب کی چیف منسٹری میں ریاستی سرکار نے اس سمے اپنی طرف سے اہم قدم اٹھائے۔ خود مکھیہ منتری نے حادثے کے ایک گھنٹے کے اندر اس مقام کا معائنہ کیا۔ میں حیدرآباد کی پولیس اور پریس والوں سے بھی اپیل کروں گا کہ آپ کسی نقطے پر پہنچنے سے پہلے جس کاروائی کی آپ نشاندہی کرتے ہیں، اس سے ماحول ذرا خراب ہونے کا اندیشہ ہوتا ہے۔ میری سرکار سے یہ بھی اپیل ہے کہ آپ اس کے اوپر سخت سے سخت کاروائی کا انتظام کریں۔ اس گھٹنا میں کئی لوگ مرے ہیں۔ اس میں جو لوگ گھائل ہوئے ہیں، اس کے لئے میں ریاستی سرکار سے اپیل کروں گا کہ وہ ان کے میڈیکل کا پورا خرچہ اٹھائے۔ میں مرکزی وزیر سے حیدرآباد دورے کی بھی ستائش کروں گا، اس لئے کہ انہوں نے وقت پر وہاں کا دورہ کیا، حالات کو جانا اور مقامی آفیسر، ریاستی گورنر اور چیف منسٹر سے بالمشافہ اس کی تحقیقات کا علم کیا۔ لیکن، کسی تحقیقات کے محور پر آنے سے پہلے اس واقعے کی

تحقیقات مضبوطی سے کی جانی چاہئے۔ میں پھر ایک دفعہ کہوں گا کہ مرکزی سرکار اور ہوم منسٹر صاحب، اسی کو اپنی ایک محور بنا کر اسی تحقیقات کے اوپر، چاہے وہ کسی بھی مذہب سے ہو یا کسی بھی گروپ سے ہو، ان کو منہ توڑ جواب دیں گے۔ اس میں سیاسی سمبندھ ٹوٹنے کی بات نہیں ہے اور نہ سیاسی پارٹیوں کا سیاسی نظرئے سے اس کو غور کرنے کی بات ہے، بلکہ یہ دیش کی سالمیت، دیش کی یکجہتی، دیش کی قومی یکجہتی کا سوال ہے۔ اس پر کمپرومائز کرنے کا سوال ہی پیدا نہیں ہوتا۔ میں آپ سے اپیل کروں گا کہ آپ نے جو قدم اٹھائے ہیں۔ اس کی جلد سے جلد تحقیقات کریں۔ انٹیلیجینس ایجنسی کو دو دن پہلے اس کی آگاہی کے باوجود یہ حادثہ ہوا، اس کی بھی آپ کو تحقیقات کرنی چاہئے۔

سر، آپ نے مجھے بولنے کا سمے دیا، اس کے لئے میں آپ کا بہت بہت شکریہ ادا کرتا ہوں۔ اس کے ساتھ ہی، جو لوگ اس گھٹنا میں گھائل ہوئے ہیں اور جن لوگوں کی اموات ہوئی ہیں، ان کے خاندان کے ساتھ میں ہمدردی ظاہر کرتا ہوں۔ میں خدا سے، پروردگار سے یہی کہوں گا کہ وہ ان کو اور ان کے خاندان کو صبر جمیل عطا فرمائے۔ خدا حافظ۔ جے ہند۔

SHRI N.K. SINGH (Bihar): Thank you very much, Sir. I think that this is a matter on which all of us have agreed, and every political party joined hands when the Chairman, this morning, made a reference that the acts of terrorism do not recognize any religion or any particular political party, and need to be dealt with a very heavy hand. Having said this, Sir, isn't it ironic that at 11.30 in the morning, the President of India in his Address to both Houses of Parliament takes legitimate credit for the fact that the incidence of terrorism in this country has gone down, and five-and-a-half hours later, one of the most serious acts of terrorism has been perpetuated? Perhaps, they seem to believe that they will have the last laugh, and that the President's speech to both the Houses of Parliament was, in some way, something which was for the purposes of record.

Also, Sir, are we really like the Bourbons, Home Minister forgetting nothing and learning nothing? After every serious act of terrorism, there is a new resolve that we need to adopt new and innovative measures that that particular act was, perhaps, the last act of terrorism and that we will ensure that this does not occur. Unfortunately, that does not seem to be the case.

Now, I was hoping that the Home Minister in his statement, which he has made, would give concrete information. He, of course, very understandably took this difficult plane journey at 4 o'clock in the morning, what else can a Home Minister really do under the circumstances but to make himself available on the spot at the first available opportunity? That is, of course, Sir, in my view very, very something which is appreciable? But I was expecting that his statement, apart from being Home Minister, a chronology of events would have been somewhat deeper in its analytical content. Maybe, I can understand that Home Ministers would want to be sensitive in not wanting to say something which is not backed by full evidence. Nonetheless, this does appear to be a rather brand chronology of events, excepting perhaps for the last sentence in his statement in which really there is a new resolve to deal with the perpetuators and the masterminds.

Sir, I wish to bring to his notice three important, what I believe, ingredients in which we need to proceed. First of all, do we have, really now, total satisfaction that our intelligence agencies the Intelligence Bureau, the RAW, the Director General of Revenue Intelligence, the intelligence agencies of the State Governments —are acting in terms of total coordination, of collection, collation and coordination of information? Now, there was a proposal of having one common entity in terms of

intelligence agency. The problem with that is, the moment you want to make that decisive, you create the impression that you are intruding on the autonomy of the States, and, therefore, there seems to be an illusive consensus on State Governments wanting to accept such an agency. And yet I believe that unless there is a concerted attempt to be able to combine intelligence from all sources, and incidentally, now, given inter-dependence on sources which are external, we will not be able to come up with a concerted response in being able to take action which is timely, and to convert intelligence into actionable intelligence. I had the privilege, Mr. Home Minister, of serving in that Ministry for some time, and had, therefore, a degree of direct interface. The problem with most of these intelligence, which you know very well, and you would be receiving a pile of them every I evening, when you go home, is that very few of them are pointed, very few of them are actionable. So, converting this concerted information into actionable intelligence requires a different kind of effort on combining the ability of intelligence organizations into collection, into collation and coordination of intelligence. What is your Ministry thinking, Mr. Home Minister, in being able to carry forward some of the important initiatives which your predecessor had taken in being able to weave together an intelligence pattern which would enable us to deal with a threat of this kind which recognizes no State boundaries, which does not recognize international boundaries, and therefore, to be able to come up with a concerted response which is just not adjustment to a phenomenon but which is anticipatory in nature and the punishment would be serious and deterrent enough to prevent others from being able to perpetuate this. Sir, I do not want to wish to rub this point too much. I recognize the limitation of resources, I recognize the limitation of the attitude, I recognize the limitation of somewhat federal nature of our polity, but the fact remains, Sir, that when the world looks at this, they say, after great attack on the United States, whatever be the difficult action they have taken, there has not been a serious breach of intelligence or a serious breach of a terrorist act. Ever since the United Kingdom took those difficult steps, there has not been a repetitive pattern of this kind. Can we, Sir, look to be able to restructure our entire thinking and approach where learning from best international example, come up with responses which are not episodic but with responses which are systemic and which can make a deep dent on this problem which seems to surface time and time again questioning the sovereignty and integrity of this country? Apart from condemning this incident and taking action on whatever needs to be done to bring amelioration and relief to those affected victims, will you, Home Minister, consider a more systemic and a more concerted restructuring of the way in which you wish to approach this problem of terrorism? Thank you, Sir.

SHRI SHASHI BHUSAN BEHERA (Odisha): Thank you, Sir. First of all, I must condemn the heinous crime that has occurred in Dilsukhnagar in Hyderabad. Sir, it is not a matter of discussion here whether the Home Minister went there in the midnight or in the morning. But, certainly, we must take this seriously. Most of the Members have expressed their concern about it and given suggestions to relook at our present system and how we can deal with terrorism. Sir, I have gone through the statement read out by the hon. Home Minister for which we were waiting since morning so that House is able to discuss this issue. Sir, what I find after reading this statement is that para one simply tells us only about the position of investigation there. The second para is only about the relief work and nothing more than that. It also describes about deceased persons and the persons who'are under treatment or are waiting for relief. We were expecting something from the statement of the Home Minister assuring the House and the nation with regard to taking action against this heinous act committed by terrorists. You should not take it otherwise. We are with you. We are with the Government in this situation because this is a situation which cannot be dealt only by the Government. We have to share our views also. We are here to give you support in regard to curbing the terrorism. It is a repeated act not only in Hyderabad but also in many other parts of the country. We have to improve our intelligence. As has been told by Mr. N.K. Singh, we will have to improve our system. We have to look beyond our country to see ho'w we can curb terrorism in our country.

So, it is a challenge before the country. I only want to remind the hon. Home Minister, who is a very judicious person, he spoke to the nation that he knew about the inputs given about all the States. All the States, including the State of Andhra Pradesh, have taken necessary steps, but why was this failure there in Hyderabad? We are also very much alert in Odisha. We are going to celebrate the Mabakolebar festival at Jagannath Temple, Puri, where there would be a different crowd than every year's Car Festival. The whole place of Puri has been put under red alert. The lives of common people are at risk even in the festivals, even in the cities. So, we must be very careful because we have to ensure peace and stability in the country. Despite the Intelligence inputs, such an incident has happened. We must assess our preparedness to deal with terrorism. The terrorism can be curbed with an improved intelligence system and more concrete actions in this regard. So, I hope the best. Thank you.

श्री डी.पी. त्रिपाठी (महाराष्ट्र): माननीय उपसभापति जी, जैसा कि देरेक ओब्राईन साहब ने कहा कि यह समय बड़े वक्तव्य का नहीं, शोक और संवेदना का समय है। महामहिम राष्ट्रपति जी ने कहा कि हैदराबाद शहर में यह कायरतापूर्ण हमला निर्दोष लोगों पर किया गया है। उसमें जो लोग मारे गए और जो घायल हुए, उनके प्रति और उनके परिजनों के प्रति यह शोक और संवेदना का समय है। आतंकवादियों ने जिन लोगों को जबरदस्ती इहलोक से मृत्युलोक भेज दिया है उनके लिए सबके मन में अपार शोक है। आज जितने वक्ता सदन में बोले, सब ने इस शोक के समय देश की एकता का प्रदर्शन किया। मैं समय बचाने के लिए सब का नाम नहीं लेना चाहता। सम्मानीया मायावती जी ने अपने भाषण में जो कुछ कहा, उसका एक वाक्य में जो निष्कर्ष मेरी समझ में आता है, वह यह है कि आतंकवाद से लड़ने के लिए राजनीति की नहीं, नीति की आवश्यकता है और इसीलिए मैं देरेक ओब्राईन साहब के उस प्रस्ताव का अनुमोदन करता हूं कि संसद में राज्य सभा में और लोक सभा में एक या दो दिन आतंकवाद के विरुद्ध लड़ने के लिए नीति बनाने पर विमर्श होना चाहिए, बातचीत होनी चाहिए। माननीय उपसभापति जी, असम में आतंकवाद सिर्फ कायरतापूर्ण हमला ही नहीं है, षड़यंत्र ही नहीं है, जैसा माननीय गृह मंत्री जी ने अपने वक्तव्य में कहा है कि जिसका आखिरी वाक्य बड़ा महत्वपूर्ण है कि सरकार इन षड़यंत्रकारियों के विरुद्ध लड़ने के लिए हर सम्भव प्रयास करेगी। तो यह प्रयास तभी सम्भव है जब हम आतंकवाद के असली चरित्र को समझें। उसमें दो बातें हैं। आतंकवाद जीवन के विरुद्ध मृत्यु का षड़यंत्र है। दूसरी बात यह है कि आतंकवाद हर सरहद की हद को पार करता है और इस अर्थ में वह मात्र राष्ट्रीय ही नहीं अंतर्राष्ट्रीय समस्या बन चुका है। इसलिए उस आतंकवाद से लड़ने के लिए हम लोगों को राष्ट्रीय संकल्प को तो बढ़ाना ही पड़ेगा। जो बात हमारी तमाम एजेंसीज़ के विषय में उनके समायोजन के विषय में तमाम सदस्यों ने कही है, उसे मैं दोहराना नहीं चाहता। इस शोक के समय मैं मात्र इतना कहना चाहता हूं, तेलुगू के सुप्रसिद्ध कवि श्री श्री के शब्दों में जो उन्होंने अलग संदर्भ में कहा था, वही कहकर अपनी बात समाप्त करना चाहता हूं, क्योंकि वह राष्ट्रीय संकल्प आतंकवाद कि विरुद्ध लड़ने के लिए जैसा मैंने कहा, देश के अंदर और सीमाओं के पार सब जगह समझना पड़ेगा।

मैं श्री श्री ने जो कहा था, उसका तीन पंक्तियों में हिन्दी अनुवाद करके मैं अपनी बात समाप्त करूंगा,

"वह हमला करते हैं, मारते हैं, काटते हैं,
हम बढ़ते हैं क्योंकि हम जीवन के लिए
कटिबद्ध हैं और मृत्यु के विरुद्ध प्रतिबद्ध हैं।"

धन्यवाद।

श्री संजीव कुमार (झारखंड): श्रद्धेय उपसभापति महोदय, मैं अपनी तरफ से और झारखंड की सवा तीन करोड़ जनता की तरफ से इस विपत्ति की घड़ी में मृतकों के परिवार के प्रति संवेदना व्यक्त करता हूं तथा प्रार्थना करता हूं कि इस बम ब्लास्ट की घटना में जो लोग घायल हुए हैं, वे जल्द-से-जल्द ठीक हो जाएं।

उपसभापति महोदय, आज हम लोग जिस आतंकवादी घटना की चर्चा कर रहे हैं, ऐसी घटनाओं पर हमने बहुत बार चर्चा की है। इस बारे में पार्लियामेंट पर अटैक के समय भी चर्चा की थी और प्रत्येक बार हम लोग यही बात दोहराते हैं कि आगे ऐसी घटनाएं नहीं घटनी चाहिए, लेकिन बार-बार ये घटनाएं घट रही हैं। ऐसी घटना एक बार अमेरिका में घटी थी, यू.के. में घटी थी, लेकिन उन्होंने दृढ़ संकल्प शक्ति का परिचय दिया और वहां इस तरह की घटनाएं कम-से-कम घटी हैं या नहीं के बराबर घटी है। हमें लगता है कि यहां हम लोग जो संकल्प करते हैं, उसमें conviction नहीं होता है और हम लोग सिर्फ खाना-पूर्ति करते हैं। बहन मायावती जी ने intelligence के विषय में एक बात बतायी। महोदय, मैं एक क्रिमिनल लॉयर और ट्रॉयल एडवोकेट हूं। हम लोग कोर्ट में day to day life में एक चीज़ बार-बार देखते हैं और वह है intelligence. हम लोग प्रैक्टिल लाइफ में as a lawyer देखते हैं कि हमारा intelligence बहुत पुअर होता है और तब हमें यह महसूस होता है कि ये घटनाएं बार-बार क्यों घटती हैं। इसलिए जब तक intelligence और investigation दोनों का कोऑर्डिनेशन नहीं होगा, तब तक ये घटनाएं घटती रहेंगी और हम लोग पार्लियामेंट में इस तरह की चर्चा करते रहेंगे।

महोदय, सिर्फ कानून बना देने से ऐसी घटनाएं घटनी बंद नहीं हो जाएंगी। Narcotic Drugs and Psychotropic Substances Act, 1985 का गठन हुआ जिसमें बेल का कोई प्रोवीजन नहीं है। यह सब से stringent enactment है। उसके सेक्शन 37 में कोई बेल नहीं है, लेकिन आज भी घटनाएं घट रही हैं। उसी तरह से Terrorist and Disruptive Activities (Prevention) Act में भी बहुत ही stringent enactment हुआ और उसमें भी बेल बहुत difficult proposition है, लेकिन फिर भी terrorist related घटनाएं घट रही हैं और यह कल भी घटी है। तो सबसे जरूरी आवश्यकता mind set बदलने की है और intelligence को दुरुस्त करने की, नहीं तो इस तरह की घटनाएं घटती रहेंगी।

महोदय, यदि कानून को मजबूत बनाने से या stringent enactment से घटनाएं रुक सकतीं तो ये घटनाएं कभी नहीं घटतीं क्योंकि पहले से कानून बहुत सख्त है। इसलिए मैं गृह मंत्री महोदय से यह पूछना चाहता हूं कि क्या हमारे पास कोई ऐसा mechanism है, जिससे कि mind-set को बदला जा सके और intelligence को दुरुस्त किया जा सके ताकि इस तरह की घटनाएं दोबारा न घटें। बहुत-बहुत धन्यवाद।

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I thank you very much for having permitted me to speak on the subject. It was a terrible act of

cowardice. And, this is the message that should go out to the terrorists that the Parliament will always remain united. This will not divide this nation, nor my State. Despite repeated attacks, the people of Andhra Pradesh have stood up resilient and gone back to the normal way of life.

I am deeply grateful to all the colleagues here who have expressed their unity and the sympathy for what has happened in Andhra Pradesh. Unfortunately, in today's time, it would be naive for us to expect that there will be any decline or deceleration in the acts of terrorism. Collective cowardice of terrorism is something that has stretched, and we have to remain in a state of heightened alert as well as in an accelerated form of action because, unfortunately, terrorism has come to stay in some form or the other. In a globalised world today, terrorism doesn't respect or recognize geographies. The only geography that we acknowledge is the limits of our wounds, of the people that we lose, of innocent citizens who die in these acts of cowardice. This is my message, my personal message to the terrorists that they are nothing but cowards, and we express, I express my contempt which is what they deserve, absolute contempt.

Having said that, Sir, an action plan was taken by the hon. Home Minister. He did inform the State Governments; the State Governments were in a state of alert. They did their own investigations. But how does one predict, how does one anticipate it in a population as large as ours, in a culture as diverse as ours, in cultural practices that are as complex as ours? But does that mean that we accept defeat? Not at all. Incidents like this strengthen our resolve, improve our performance and lean on each other for us to collectively secure this nation for the people of India. Is it just one individual agency's responsibility? Is it just the governance in power that is accountable? No. It is the responsibility of each one of us as a citizen of this nation, each one of us who have loved ones across the length and breadth of this country, each one of us who celebrate the festivals and survive the famines. It is our nation, and it is for us to look at it collectively and cohesively. The Chief Minister announced an ex-gratia of Rs. 6 lakhs for the people who are deceased. I appreciate the stand that he took that those who will be left with a permanent disability as a result of this act of cowardice, this terrorism, will also be compensated by Rs. 6 lakhs, and the Union Government has also said that they will give Rs. 2 lakhs to the deceased. There are several who are injured, and by the degree of their injuries, they will be looked after and

[Shrimati Renuka Chowdhury]

compensated along with all the medical help that has been given. But the kudos really is to the citizens of the State, who within seconds reached out to those who were injured, helped move them into the hospitals, to the doctors who worked round the clock to ensure that these people get the best of medical help; and it didn't matter what caste, what creed or religion they belong to. It was with that nature of human decency that everyone reached out to each other and that they have led by example and shown by action the terrorists what will happen. If they think they can strike terror in our hearts, they cannot. My citizens there and the youth of our party have got together and a voluntary act of donating blood was conducted for those who were injured and who required it, and each one of us, those who can get together and help are doing what they think best.

My dear friends, colleagues and Mr. Deputy Chairman, Sir, if we wish for each of these incidents to be the last, we have to show the political will here. We have to put out the statement, and I agree with my respective colleagues who spoke earlier that the statement should go out from here, from Parliament that we are not going to take things lying down. *Jai Hind.*

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I do not wish to make a speech. I only wish to put one question to the hon. Home Minister.

First of all, Sir, my heartfelt sympathies for all those innocent people who died and all those who got injured in this incident. Needless to say, our hearts go out to them. I would like to ask only one question. There is news that at the time that this incident took place, the Chief of the Hyderabad Police was in Delhi for a conference or meeting. Is that true?

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं अपनी शोक संवेदना इस्लाम के इस नियम को quote करके करना चाहता हूं कि एक बेक़सूर आदमी का खून गोया के आलमे इंसानियत का खून है। हैदराबाद में जो कुछ घटित हुआ है, पूरा मुल्क आज शोक में है। मैं भी अपनी खिराजे अक़ीदत उन मरने वालों के साथ पेश करता हूं, लेकिन मैं हुकूमते हिन्द से जानना चाहता हूं कि हुकुमते हिन्द एक अरसे से आतंकवाद के खिलाफ कोई न कोई बयान बाजी देती रही है, आज भी इस तरह की जो स्टेटमेंट माननीय मंत्री जी ने दी है, इसमें कोई खास बात नहीं है। मैं कहना चाहता हूं कि हर जुर्म की एक जड़ होती है। हर आतंकवादी घटना के पीछे कोई न कोई एक प्लान होता है और वह प्लान जहां बन रहा होता है, जब तक उस नासूर को तलाश नहीं करेंगे, उस नासूर का इलाज नहीं करेंगे, मुल्क से आतंकवाद समाप्त नहीं होगा।

माननीय उपसभापति महोदय, जब हिंदुस्तान के टेलीविज़न पर उन आतंकवादी लोगों के चेहरे दिखाई देते हैं, वे दूसरे किसी पड़ोसी देश में बैठे दिखाई देते हैं और टेलीविज़न का anchor यह कहता है कि यह फलां आतंकवादी है, तो हमारा सिर शर्म से झुक जाता है। इसलिए झुक जाता है कि हमें लगता है कि हमारी सरकार के पास आतंकवाद से लड़ने की इच्छाशक्ति नहीं है। एक बार अमेरिका में एक घटना हुई थी-एक बिल्डिंग से एक हवाई जहाज़ टकराया था, उसके बाद वहां दूसरी घटना नहीं हुई। इसलिए जो लोग इस हादसे में मारे गए हैं, मैं उनको खिराजे अक़ीदत पेश करता हूं और कहना चाहता हूं कि सरकार उनको दिए जाने वाले मुआवज़े को दोगुना करे, उनको अच्छा इलाज उपलब्ध कराए। साथ ही मैं त्रिपाठी जी की इस बात से सहमत हूं कि आतंकवाद पर एक लम्बी debate होनी चाहिए। यह मुल्क में एक नासूर है। अगर इस नासूर का इलाज करना है और अगर जरूरत पड़े, तो ऐसे बुनियादी सवालों पर कई दिनों तक बहस होनी चाहिए और आतंकवाद का इलाज होना चाहिए। महोदय, हम लोग हैदराबाद के उन दुखी लोगों के साथ हैं। अच्छा लगा कि पूरा सदन उनके साथ है, पूरा देश उनके साथ है। हम लोग दुख की इस घड़ी में मज़बूती से उनके साथ इत्तहाद के साथ खड़े हैं, शुक्रिया। हिन्दुस्तान ज़िंदाबाद।

†[**جناب منوّر سلیم صاحب (اترپردیش)** : مانئے اپ سبھا پتی مہودے، میں اپنی شوک-سنویدنا اسلام کے اس قانون کو quote کرکے کرنا چاہتا ہوں کہ "ایک بے-قصور آدمی کا خون، گویا کے عالم انسانیت کا خون ہے". حیدرآباد میں جو کچھ گھٹت ہوا ہے، پورا ملک آج شوک میں ہے. میں بھی اپنا خراج عقیدت ان مرنے والوں کے ساتھ پیش کرتا ہوں، لیکن میں حکومت ہند سے جاننا چاہتا ہوں کہ حکومت ہند ایک عرصے سے آتنک-واد کے خلاف کوئی نہ کوئی بیان دیتی رہی ہے، آج بھی اس طرح کی جو اسٹیٹمینٹ، مانئے منتری جی نے دی ہے، اس میں کوئی خاص بات نہیں ہے. میں کہنا چاہتا ہوں کہ جرم کی ایک جڑ ہوتی ہے. ہر آتنک-وادی گھٹنا کے پیچھے کوئی نہ کوئی ایک پلان ہوتا ہے اور

†Transliteration in Urdu Script.

وہ پلان جہاں بن رہا ہوتا ہے، جب تک اس ناسور کو تلاش نہیں کریں گے، اس ناسور کا علاج نہیں کریں گے، ملک سے آتنک-واد سماپت نہیں ہوگا۔

مانئے اپ-سبھا پتی مہودے، جب ہندوستان کے ٹیلی-ویژن پر ان اتنک-وادی لوگوں کے چہرے دکھائی دیتے ہیں، وہ دوسرے کسی پڑوسی دیش میں بیٹھے دکھائی دیتے ہیں اور ٹیلی-ویژن کا 'اینکر' کہتا ہے کہ وہ فلاں آتنک-وادی ہے، تو ہمارا سر شرم سے جھک جاتا ہے۔ اس لئے جھک جاتا ہے کہ ہمیں لگتا ہے کہ ہماری سرکار کے پاس آتنک-واد سے لڑنے کی اچھّا-شکتی نہیں ہے۔ ایک بار امریکہ میں ایک گھٹنا ہوئی تھی - ایک بلڈنگ سے ایک ہوائی جہاز ٹکرایا تھا، اس کے بعد وہاں دوسری گھٹنا نہیں ہوئی۔ اس لئے جو لوگ اس حادثے میں مارے گئے، میں اس کو خراج عقیدت پیش کرتا ہوں اور میں کہنا چاہتا ہوں کہ سرکار ان کو دئے جانے والے معاوضے کو دوگنا کرے، ان کو اچھا علاج اپلبدّھ کرائے۔ ساتھ ہی میں ترپاٹھی جی کی اس بات سے سہمت ہوں کہ آتنک-واد پر ایک لمبی ڈیبیٹ ہونی چاہئے۔ یہ ملک میں ایک ناسور ہے اور اس ناسور کا اگر علاج کرنا ہے اور اگر ضرورت پڑے تو بنیادی سوالوں پر کئی دنوں تک بحث ہونی چاہئے اور آتنک-واد کا علاج ہونا چاہئے۔ ہم لوگ حیدرآباد کے ان دکھی لوگوں کے ساتھ ہیں۔ اچھا لگا کہ پورا سدن ان کے ساتھ ہے، پورا دیش ان کے ساتھ ہے۔ ہم لوگ دکھ کی اس گھڑی میں مضبوطی سے ان کے ساتھ اتّحاد کے ساتھ کھڑے ہیں، شکریہ۔ ہندوستان زندہ باد۔

THE LEADER OF THE OPPOSITION (SHRI ARUN JAITLEY): Mr. Deputy Chairman, Sir, the two bomb blasts in Hyderabad yesterday are really a serious challenge to India's sovereignty and identity. We have had, in the past two decades, a series of these incidents. We had thought in the last few months that the pace of these incidents had substantially come down, and that is exactly what the hon. President said yesterday morning. But, regrettably, the very first day of the Budget Session of Parliament was chosen by these terrorists to send a grim reminder to the whole country that India is still very high up on the terrorists' radar. It is today a serious challenge to our maturity, as a nation, that we all speak in one language, we think in one particular direction and we increase our resolve on how to decide that this incident really should be amongst the last that takes place in India. We have lost several innocent lives. Many more have been injured. The real object of the State and the thought process, particularly of the Government, is this, and that is the real question: Do we today wait for the next attack to occur? Do we prepare this whole country in a manner that this really becomes the last attack as far as terrorism is concerned? I have, Sir, a few suggestions and a few clarifications to seek from the hon. Home Minister on the basis of the statement that he has made. Sir, after two recent executions, some trouble or some reaction was expected. Had the Government prepared itself for that reaction? Or, is it that we have been alerted only after yesterday evening's incidents? Sir, over the last few days, information has been trickling through the media that some trouble in cities like Hyderabad, even Bengaluru was mentioned, is expected. The environment of Hyderabad had been vitiated by certain provocative comments. And when these kinds of information trickled down-it is mentioned in the media also, even yesterday morning it was mentioned in the media that some of the cities have been alerted — obviously some activity is taking place in those areas. And when you have some information — may not be very specific and actionable intelligence; you have some general information — have we taken adequate steps to really immunize these cities, particularly Hyderabad where some trouble has been taking place on account of the environment that has been created? Sir, it is a challenge to our intelligence agencies as to how much we are

[Shri Arun Jaitley]

able to infiltrate into these modules. Some may be inspired across the border and some are local modules which are formed of misguided people who indulge in these actions. Once they succeed, because the timing is chosen by them and the venue is chosen by them, we can only go subsequently and investigate the crime; we can provide some assistance and some relief to the people. But the real prevention lies in the strength of our Intelligence Agencies to infiltrate into all these modules and after infiltrating into all these modules they are able to burst these modules. I have not the least doubt that many such modules have been burst in the past two decades. But the fact that some of these go undetected itself is an indication of our weakness. And, therefore, our strength and capacity at cracking these modules itself, I think, is the primary test of whether we are able to contain these incidents or not. My suggestions, Sir, to the Government would be: we can indulge in a debate on the colour of terrorism; we can indulge in a debate on the political aspects of terrorism, but we would be wasting our energies if we did that. The real challenge before the Indian society, particularly the Indian Government, is that whereas other countries which have had some solitary incidents have geared their systems in a manner that these incidents are not repeated, why is it that we are not able to prepare our systems accordingly? In order to do that, several suggestions have been made. But you will have to keep the reality of India and our constitutional set-up in mind. Gathering cross-border intelligence is the job of the Union Government. Gathering intelligence of terrorist modules across the country, which defy State boundaries, is the primary job of the Union Government. Law and order is the responsibility of the State Governments. That is India's federal politics. And, therefore, to believe that only an institution, which is created by one Government at the Centre, will be in a position to contain this itself will be inadequate. Therefore, you will have to have cooperation between the Centre and the States. Intelligence-sharing mechanism and law and order in States itself will have to be strengthened. And, more important, the beat constable is the best collector of intelligence as to what is happening. He is the best person to smell what are the modules which are acting. And, therefore, for the Centre to think that it can create a mechanism where it alone can provide a machinery for

this itself may not be adequate. Sir, we can't allow our guard to be lowered merely because some noises are made from across the border that there is a great change of heart. We have mentioned obliquely, some of the hon. colleagues have mentioned, and we know the reality that we have also been the victims of terrorism which is either inspired or supported from across the border. Now, across the border, we do not know what entities to deal with - there is the Government of Pakistan; there is the ISI; there is their Army; there are non-State actors. Therefore, there are different kinds of players who are always, maybe, moving in the same direction, or, maybe, working in different directions. Therefore, there can be no lowering of the guard because we have been quite high on the terrorist radar, particularly strength coming to local modules from even across the border. It may come across the Western border; it may come through the Bangladesh route; it may come through the Nepal route. These are intelligence information. I am sure these are all available, as far as the Union Home Minister is concerned. Any form of support to any colour of terrorism itself weakens our resolve against terror, and, therefore, when we start questioning the battle against terrorism, and it has happened, people have visited villages of those who have been accused of terrorism in order to show solidarity with those people. Even when our paramilitary and our police people have died fighting terrorism, we have questioned the veracity of those incidents. This has happened in Delhi itself. It think we need to know, particularly the political class in India must know, that we are not doing any great service if we start questioning this battle against terrorism only for the sake of strengthening our vote position.

One important point, and this is the last of the big points that I wish to make, and this is for the Union Home Minister to consider. We have a strong intelligence network in this country. We hope it's a very professional network. Please, allow our intelligence network to be used primarily for national security. Non-essential activities of the intelligence agencies must be reduced, if not completely stopped. Therefore, over-involvement of the Intelligence Bureau and other intelligence agencies, whether at the Centre or in the States, in quasi political intelligence, I think, is a waste of a national resource, particularly when India is fairly high up on terrorist and insurgent agenda and we have various forms of

[Shri Arun Jaitley]

insurgencies. The North-East is a problem. In North, in Kashmir, we have an issue. Cross-border is an issue. We have the Maoist insurgency in the heart of the country. Therefore, the need to allow our intelligence agencies to really function in this security environment and the need for them to be depoliticised, I think, is extremely important.

And, my last suggestion to the hon. Minister is that yesterday's incident is a reminder to us that the war against terror must go on uninterrupted. If I use the phrase of some of our friends, it must be 'uninterruptible'. There must be no lowering of the guard because it is absolutely clear that whenever we lower the guard, the terrorists get an upper hand, and we expect the hon. Home Minister to assure this country at the end of this debate that this war will not be loosened in any manner and this war will go on uninterruptible, as far as the national sovereignty is concerned, for the sake of it.

श्री सुशील कुमार शिंदे: उपसभापति महोदय, मैं पूरे सदन का, सदन के सदस्यों का और लीडर ऑफ अपोजिशन का आभारी हूं कि टेरेरिज्म फाइट करने के बारे में पूरा सदन एक है। हम कोई पार्टी नहीं जानेंगे, किसी का रंग नहीं जानेंगे, इस तरह का जो आश्वासन दिया गया है, उसे लिए मैं सभी का आभारी हूं। मैं इसके बारे में कुछ फिगर्स बाद में कहूंगा, लेकिन मैं पहले यह कहना चाहूंगा कि मेरे बारे में कहा गया है कि आप वहां सुबह-सुबह क्यों नहीं गए, कल क्यों नहीं गए? कल शाम को incident हो गया और मैं साढ़े आठ बजे तक कैबिनेट मीटिंग में था। वहां से आने के बाद मैंने immediately action लेना शुरू कर दिया और चीफ मिनिस्टर से बातें करता रहा। मैंने रात को साढ़े नौ बजे BSF का एक प्लेन एरेंज करके, NIA और NSG की टीम को सीनियर ऑफिसर्स के साथ वहां भेज दिया और वह प्लेन वहां साढ़े ग्यारह बजे पहुंच गया। मैंने वहां पर रात को साढ़े बारह बजे आखिरी बार बात की और मैं सुबह साढ़े तीन बजे एयरपोर्ट पर चला गया और पांच बजे प्लेन ने यहां से उड़ान भरी तथा मैं सात बजे स्पोट पर था। वहां पर मेरे साथ वहां के गवर्नर थे और मुख्यमंत्री थे। जहां पर बम फटे हैं, मैंने वहां की स्थिति को देखा। मैं वहां पर सुबह गया और पाया कि वहां की स्थिति बहुत ठीक थी। मैं इसके लिए वहां की सरकार का अभिनन्दन करता हूं कि उसने लोगों को इस प्रकार का कांफिडेंस दिया। मैं इसके लिए यहां की सरकार का आभार व्यक्त करता हूं और कहता हूं कि यही चीज वहां पर होनी चाहिए और एक मैसेज जाना चाहिए कि आप इतनी टेररिज्म की बातें करते हो, terrorist activities करते हो, तो भी हमारी जनता खुद सामर्थ्यशील होकर फाइट कर सकती है। वहां से इस प्रकार का एक अच्छा मैसेज गया है, मैं इसका अभिनंदन करता हूं।

5.00 P.M.

सर, मैं आपको यह भी बताऊंगा कि मैं वहां immediately क्यों नहीं गया। मैं तो यही कहूंगा कि वहां पर immediately नहीं जाना चाहिए। जब भी इस तरह के incidents होते हैं तो पूरी पुलिस काम में लगी होती है। उसको वहां पर material कलेक्ट करना होता है। वहां पर जो साइकिलें मिली हैं, वे भी उनको कलेक्ट करनी थीं। मैं आपको उदाहरण के तौर पर बताता हूं कि चाहे साइकिल है या बम के टुकड़े वगैरह हैं, इन सबका कलेक्शन करने के बाद फोरेंसिक लेबोरेटरीज़ को भेजना होता है। जो भी लोग इसमें इन्वॉल्व होते हैं, वे भागने का प्रयास करते हैं, तो उनको उस वक्त cordon करके इकट्ठा रखना जरूरी होता है। यदि वहां पर VIPs चले जाएं और पुलिस का पूरा concentration उन पर हो जाए तो यह भी ठीक नहीं होगा और इस तरह से बड़े गलत इन्वेस्टिगेशन के रास्ते निकल जाते हैं। इसलिए मैं हमेशा यह कहता हूं कि चाहे कोई भी हमारा VIP है, उसे वहां immediately नहीं जाना चाहिए। मुझे बहुत खुशी होगी कि पुलिस को अपना प्रोफेशनल काम करने के लिए फ्री रहने देना चाहिए। ये बातें भी होंगी कि पुलिस को अपना प्रोफेशनल काम करने के लिए ऐसे वक्त पर फ्री रहने देना चाहिए, लेकिन बाकी लोग तो आपके साथ हैं। आपने यह कहा कि आपने यहां मालूमात दे दी है, तो मैं कहना चाहूंगा कि वहां चौबीस घंटे के अंदर की क्या स्थिति है, मैंने उसकी जानकारी सदन को दे दी है। वहां immediately तो कोई आरोपी नहीं मिल सकता है और यदि मिल भी गया तो उसका इन्वेस्टिगेशन करना पड़ता है, उसकी डिटेल्स में जाना पड़ता है। इन सबके बाद ही हम पूरी बात बता सकते हैं। यह एक बात है।

दूसरी सबसे महत्वपूर्ण बात यह है कि कोई भी incidents होने के बाद immediately उसके बारे में पूरी फिलॉस्फी नहीं बता सकते। जैसे-जैसे इन्वेस्टिगेशन होगा, सदन को उसकी जानकारी दे दी जाएगी। आज यदि आपको कुछ इन्फॉर्मेशन मिल गई, कुछ क्लू मिल गया और यदि आप वह बता देंगे तो बस सब काम खत्म हो जाएगा। आप देख रहे हैं कि आपने execution की बात कही है। जब ये दो execution की बात हो गई और एक्शन ले लिया, तो उसी दिन से एक execution होने के बाद, हमने उसी वक्त Intelligence Agency को आर्डर दे दिया था कि सब अलर्ट हो जाएं, सभी बार्डर्स को अलर्ट कर दें और हमने infiltration के बारे में भी बहुत स्ट्रिक्ट कर दिया था।

यह अच्छी बात है कि उस वजह से अब इन्फिल्ट्रेशन कम हो गया है, इसमें बढ़ावा नहीं हुआ है। यहां भी, अपने देश में यह स्वाभाविक था कि जिस तरह से ये सब अटैक हुए हैं, जिनमें पार्लियामेंट का अटैक है, मुम्बई का अटैक है, सभी लोग नेबरिंग कंट्री की बात भी करते हैं, तब नेचुरल कोर्स में ये सब दुर्घटनाएं होने की सम्भावना हो सकती है। सरकार को ये बातें मालूम थीं, उसी के लिए हमने सभी जगह अलर्ट मैसेजिस देने का प्रयास किया।

[श्री सुशील कुमार शिंदे]

मैं आपका ज्यादा वक्त नहीं लूंगा, लेकिन मैं बताना चाहूंगा कि इस केस में भी हमने 16 तारीख को, 19 तारीख को और 20 तारीख को पूरे देश को अलर्ट मैसेज़ दे दिया था। मुझे बहुत अच्छा लगा कि लीडर ऑफ अपोजिशन ने, क्योंकि वे एक बड़े नामचीन वक़ील हैं, बोला है कि स्पेसिफिक इंटेलिजेंस के बारे में नहीं हो सकता है। मैं यह बताना चाहूंगा कि यदि स्पेसिफिक इंटेलिजेंस होता तो फिर ऐसा कई देशों में भी नहीं होता। हमारे सिंह साहब ने एन.सी.टी.सी. की एक बहुत महत्वपूर्ण बात कही। हम एन.सी.टी.सी. को करना चाहते हैं, लेकिन कई राज्यों से पत्र आ गए हैं कि आप एन.सी.टी.सी. को मत कीजिए, आप हमारा अधिकार मत छीनिए। जेटली साहब, मैं कहता हूं कि हम आज भी एन.सी.टी.सी. को करने के लिए तैयार हैं। यदि आपको उसमें इंटेलिजेंस को नहीं रखना है, हम निकाल देंगे, और कोई दूसरा विभाग होगा, उसको भी निकाल देंगे, लेकिन बैठकर बात तो करें। मैं आपको थोड़ी मालूमात देना चाहूंगा कि आपने राष्ट्रपति जी के अभिभाषण की बात कही, टेरेरिज्म की बात कही, यह सही बात है, क्योंकि राष्ट्रपति जी ने इस देश को बताया है कि यह हो गया है। यदि आप 2008 में देखें तो हमारे यहां 10 बार टेरेरिस्ट अटैक हुए हैं, 2010 में देखेंगे तो 5 बार टेरेरिस्ट अटैक हुए हैं, 2011 में देखें तो 4 बार और 2012 में देखें तो ये अटैक 2 बार हुए हैं। प्रश्न उठता है कि ये कैसे कम हो गए, क्या स्टेप्स ले लिए गए? इफेक्टिव बॉर्डर मैनेजमेंट के लिए वहां पर इफैक्टिव फेंसिंग, फ्लड लाइट्स, सर्विलांस इक्विपमेंट्स लगाए गए। आप लोगों ने सहयोग देकर यहां पर यू.ए.पी.ए. का ऐक्ट पास करवा दिया। यद्यपि इस पर थोड़ी-सी टीका-टिप्पणी हो गई, लेकिन जो अमेंडमेंट था, वह अमेंडमेंट फेक करेंसी और टेरेरिज्म के लिए जो मदद करते हैं, इस ऐक्ट में उसके बारे में भी उतना ही था। हालांकि यहां पर उसके लिए भी बहुत बातें सुननी पड़ीं, परन्तु ठीक है, क्योंकि उन्होंने फिर भी ऐक्ट पास कर दिया। तीसरी बात, एन.आई.ए. (नेशनल इन्वेस्टिगेशन एजेंसी) के एस्टैब्लिशमेंट की थी, जो कि 2008 में हो गया था, उसके बाद सबसे महत्वपूर्ण बात मैक (मल्टी एजेंसी सैंटर) की थी, उसको भी स्ट्रेन्थन कर दिया और आज वह 24×7 चल रहा है, अब नेटग्रिड (नेशनल इंटेलिजेंस ग्रिड) का भी सेट-अप हो गया है और इसकी वजह से भी इन वारदातों में कमी आई है। ये जो भी इंटेलिजेंस की एजेंसीज हैं, हर रोज इनकी बातें होती हैं और इनमें विचार होता है। एक बार सुबह होता है, एक बार शाम को होता है। हम ये बातें भी बता रहे थे कि जब से ये जो दो एक्जिक्यूशन हो गए, उसके बाद भी हम बहुत अलर्ट हैं। हमारे पास 3-4 दिन पहले कुछ मालूमात इकट्ठी हो गई थी - मैं उनकी डिटेल नहीं बताऊंगा, क्योंकि वे अलर्ट होते हैं, लेकिन थोड़ी सी मालूमात होने के बाद हमने इमिडिएटली सभी इन्फॉर्मेशन दे दी थी। यूजुअली हम डी.जी. को मालूमात बताते हैं, लेकिन इस वक्त हमने विशेषत: 5 शहरों में इसकी जानकारी दे दी थी, जिसमें बैंगलोर, मुम्बई, हैदराबाद, चेन्नई या ऐसे अन्य शहरों में भी मालूमात भेजी थी, जिसकी वजह वे अलर्ट हो जाएं।

यह दुखदायी घटना हो गई, लेकिन सरकार इसमें जो भी steps ले रही हैं, firm steps ले रही हैं। इसमें कोई राजनीति की बात नहीं आनी चाहिए। हम राजनीति की बात नहीं कर रहे हैं। और कभी नहीं करेंगे। टेररिज्म के ऊपर सबने इतनी तरह से सहयोग दिया है कि हम सब मिल कर इससे fight करेंगे। मुझे पूरा विश्वास है कि हमारे पास जिस तरह से टेररिज्म के ऊपर 2012 की फिगर है, अगर आप सबका साथ रहा, तो यह टेररिज्म का आखिरी अटैक भी हो सकता है। इसके बाद ऐसा अटैक नहीं होगा, हमारे पास ऐसा भी वक्त आ सकता है। हम सब मिल कर यह काम करेंगे।

हमारी बहन ने बताया कि कल पुलिस के प्रमुख दिल्ली में थे।

डा. नज़मा ए. हेपतुल्ला: वे हैदराबाद में नहीं थे, दिल्ली में थे, मुझे ऐसा किसी ने बताया।

श्री सुशील कुमार शिंदे: लेकिन वे हैदराबाद में थे। मैं चीफ मिनिस्टर से हमेशा बात कर रहा था, लेकिन मैं और भी मालूमात ले लूंगा। वहां दो ऑफिसर्स, डायरेक्टर जनरल ऑफ पुलिस और कमिश्नर ऑफ पुलिस हैं। इनमें से कौन वहां नहीं थे, मैं यह भी मालूम कर लूंगा।

डा. नज़मा ए. हेपतुल्ला: मुझे डायरेक्टर जनरल के बारे में कहा गया। The Director General of Police was attending some meeting in Delhi.

श्री सुशील कुमार शिंदे: डायरेक्टर जनरल ऑफ पुलिस हर स्टेट में होते हैं। जो पुलिस कमिश्नर इसमें involved हैं, वे तो वहां थे, मैं आपको यह बताना चाहूंगा। नज़मा जी, डीजीपी भी वहां थे, अभी मेरे पास नोट आ गया।

मायावती जी, लीडर ऑफ अपोजीशन और एक-दो सदस्यों ने भी कहा कि intelligence का coordination रहना चाहिए। सेंट्रल की intelligence स्टेट्स को जानी चाहिए और इसका coordination बहुत regular रहना चाहिए। मैं हर रोज़ intelligence के coordination के बारे में बात करता हूं। केवल इतना ही नहीं, हमारी जो एजेंसीज़ हैं, चाहे बाहर से भी हमारे पास जो information आती है, हम स्टेट्स को वह information भी दे देते हैं। इतना coordination आज तक चला है। MAC का यह बहुत महत्वपूर्ण काम हम 24×7 कर रहे हैं। इसका मतलब यह है कि हमारी एजेंसीज़, स्टेट की एजेंसीज़ से बहुत closely cooperate कर रही हैं। इसकी वजह से ये सब मालूमात मिलती रहती हैं।

हमारे बहुतेरे साथियों ने बातें कीं कि मुआवजा बढ़ना चाहिए। अभी आपने भी कहा कि आन्ध्र प्रदेश के चीफ मिनिस्टर ने 6 लाख रुपये दे दिए हैं और 50 हजार रुपए से एक लाख रुपए तक injured की देखभाल के लिए खर्च करेंगे। पूरी देखभाल का खर्च, मेडिकल

[श्री सुशील कुमार शिंदे]

का खर्च सरकार वहन करेगी, इस प्रकार का आश्वासन दिया गया है, ऐसा मैंने अपनी रिपोर्ट में भी कहा है।

जहां तक intelligence sharing की बात है, जब भी intelligence की रिपोर्ट जाती है, उसे बहुत बार light समझा जाता है और दुर्लक्षित किया जाता है, क्योंकि भारत सरकार से intelligence agencies की जो रिपोर्ट्स जाती हैं, उनमें हमेशा हर 10 दिन में, 15 दिन में alert रहो, इस प्रकार की जाती हैं। आज तक इस प्रकार की definite agencies से रिपोर्ट मिलना ज़रा कठिन था, लेकिन अभी NATGRID और MAC वगैरह की सुविधा हो गई है, जिनमें हमें काफी मालूमात मिलती हैं और अब एक-दूसरे से intelligence exchange करने में कोई ज्यादा तकलीफ नहीं होती है।

मैं यहां मॉडर्नाइज़ेशन की बात भी करूंगा। हमने जहां भी CCTV लगाए हैं, उनमें बहुत महत्वपूर्ण फुटेज मिलता है। मुझे पूरा विश्वास है जहां-जहां भी CCTV लगे हैं, उनका पूरी तरह से उचित उपयोग हो रहा है। हमारे पास ऐसी भी कुछ इन्फॉर्मेशन है, जहां कहीं इस प्रकार की कुछ दुर्घटनाएं हुई हैं, वे उन CCTV में रिकार्ड हो गई हैं, जिससे इमीजिएटली अपराधियों को पकड़ने में सुविधा मिली है। जैसे दिल्ली के रेप केस के बारे में आपको पता ही है, तीन-चार जगह वह फुटेज आ गया था। और इसकी वजह से ही छः घंटे के अन्दर उनको पकड़ना सम्भव हो सका था।

महोदय, मैं सदन का ज्यादा वक्त नहीं लूंगा। मैं इतना ही कहूंगा, जिस तरह से आपने सदन में कहा है, हमें फर्म रह कर काम करना होगा। ज्यादा भाषण करने से ये लेक्चर देने से काम आगे नहीं बढ़ेगा, एक्शन से ही काम बढ़ेगा और मैं समझता हूं कि हम कड़े से कड़ा एक्शन लेंगे।

मैं आपसे यह वायदा करता हूं, जिस तरह से पिछले छः महीने, साल या डेढ़ साल में सरकार ने कार्यवाही करना शुरू कर दिया है, उससे और ज्यादा कड़क कार्यवाही करके हम इस टेररिज्म को खत्म करने का प्रयास करेंगे। इसके लिए हम बहुत एलर्ट हैं। इन्हीं शब्दों के साथ मैं सभी सदस्यों को धन्यवाद देता हूं। धन्यवाद।

SHRI V.P. SINGH BADNORE (Rajasthan): Sir, the hon. Minister has responded to many questions raised and suggestions given by us. I would just like to seek one clarification from the hon. Home Minister. There are some chemicals which are very commonly used for making a bomb. Those chemicals have not been banned and they are easily available in the market. Especially, Ammonium Nitrate is very commonly being used. Would the hon. Minister throw some light on that?

SHRI SUSHIL KUMAR SHINDE: Sir, it has come to our notice and there are reports. Ammonium Nitrate has been kept in open and it has been very easily utilized. Yes, the Government is aware of it and we are taking action on this. Soon, we will work on it.

MR. DEPUTY CHAIRMAN: Now, today being Friday, we will take up the Private Members' Business (Bills). Since the statement on the blast was important, we took it first. Now, we will move on to the Private Members' Business.

PRIVATE MEMBERS' BILLS

The Code of Criminal Procedure (Amendment) Bill, 2012 (Amendment of Section 309)

MR. DEPUTY CHAIRMAN: Dr. T. Subbarami Reddy. Not present.

Shri Prakash Javadekar.

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Code of Criminal Procedure Act, 1973.

The question was put and the motion was adopted.

SHRI PRAKASH JAVADEKAR: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Shri Parshottam Khodabhai Rupala. Not present. Shri Rajkumar Dhoot. Not present. Shri Prabhat Jha. Not present.

Now, we will take up further consideration of the Payment of Bonus (Amendment) Bill, 2012. Shri Praveen Rashtrapal. Not present. Shri M. Rama Jois. Not present. Now, the Minister to reply to the discussion.

The Payment of Bonus (Amendment) Bill, 2012

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): Hon. Deputy Chairman, Sir, at the outset, I appreciate the discussion concerning the Private Members' Bill introduced by Shri Rama Chandra Khuntia, for amendment of the Payment of Bonus Act, 1965.